SHRI YOGENDRA SHARMA : We are going to get something only by being in the Opposition.

SHRIMATI TARKESHWARI SINHA: He has got what he wanted in Kerala and he is going to get what he wanted in Bengal also, and so he may be very happy, and I do not mind it. So, I can quite appreciate his being a stooge of the Treasury Benches.

SHRI YOGENDRA SHARMA: We are happy that she is in the Opposition.

SHRIMATI TARKESHWARI SINHA : We know why he wants to be on the side of Government, because he is getting everything that he had wanted. They are going to get a government in Bengal which he would never have dreamt of, and which is going to drive the Marxists away....

15 hrs.

SHRI YOGENDRA SHARMA : I have every sympathy for your misfortune.

SHRIMATI TARKESHWARI SINHA : This is not my misfortune. You better settle among yourselves, the masses and you, what is the misfortune and to whom.

Therefore, I would like to submit that this matter of evolving a sound personnel policy and giving employment to the local people must be considered at the top level. It goes against the very spirit of the National Integration Council's recommendation that local people have still to seek employment in Class III and Class IV. For the whole of India you have to evolve a policy as to what you are going to do.

With these words, I thank you for giving me an opportunity to speak, but I have to submit again that you please do not go on ringing the bell every two minutes because it upsets our trend of thought.

MR. CHAIRMAN : You do not dictate to me what I should do. You have done enough.

SHRI JAIPAL SINGH (Khunti) : I wish to take only two minutes. (*Interruptions*).

MR. CHAIRMAN : You can speak on that Bill tomorrow, but now we are taking up another subject, the Communal situation, on which the hon. Minister is making a statement.

15.02 hrs.

MOTION RE: STATEMENT ON COMMUNAL SITUATION IN THE COUNTRY

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : I beg to move:

> "That the statement laid on the Table by the Minister of Home Affairs on the 3rd December, 1969 on communal situation in the country, be taken into consideration."

I laid a statement on the Table of the House on the 3rd December. I do not want to elaborate on that statement, but in order to facilitate the discussion, I have to make a statement on the incident that took place on the 2nd in Banaras. Some Members did make a demand for such a statement.

According to the information received from the State Government, a riot took place in Varanasi town in the afternoon of December 2, 1969. There had been a local dispute among two communities about the hours of worship, kirtan, etc. Units of the State police and Provincial Armed Constabulary had been posted there to maintain peace. Towards the afternoon when the two communities had congregated for worship, a mob of about 1,000 belonging to the minority community armed with spears, *ballam*, etc. indulged in heavy brick-batting, causing serious injuries to about a dozen police personnel and others as well. When the situation grew worse, the PAC opened fire to disperse the unlawful assembly. Three persons had succumbed to their injuries on account of the firing. Condition of one person injured in the riot is reported to be serious. All necessary measures have been taken to maintain peace. An order under section 144 Cr. P. C. has also been promulgated in certain parts of Varanasi. 32 persons have so far been arrested. There is no information about any other damage or incident, apart from the riot. The situation is now reported to be under control and the normal civic life has not been disrupted. The Additional District Magistrate has commenced an inquiry into the circumstances of the firing.

MR. CHAIRMAN : Motion moved :

"That the statement laid on the Table by the Minister of Home Affairs on the 3rd December, 1969 on communal situation in the country, be taken into consideration."

SHRI YASHPAL SINGH (Dehradun): I beg to move :

That for the original motion, the following be substituted, namely:

"This House, having considered the statement laid on the Table by the Minister of Home Affairs on the 3rd December, 1969 on communal situation in the country, records its strong disapproval of the manner in which the communal riots were handled in the State of Gujarat leading to the death of thousands of people and uprooting of a large number of families." (1)

SHRI SHIVA CHANDRA JHA (Madhubani): I beg to move:

That for the original motion, the following be substituted, namely :

"This House, having considered the statement laid on the Table by the Minister of Home Affairs on the 3rd December, 1969 on communal situation in the country, is of the opinion that the present communal disharmony in the country is because of the growing nature of Indian capitalism and hence in order to eradicate communalism it is imperative to abolish capitalism in India."(3)

श्री यशपाल सिंह : सभापति महोदय, मुझे समय बतला दीजिये कि मैं कब बोलूंगा ।

सभापति महोदय : आपका सब्स्टिट्यूट मोशन है । आप को बाद में मौका दिया जायेगा ।

श्री यशपाल सिंह : मुझे टाइम दे दिया जाये क्योंकि मेरे यहां फंक्शन है । मुझे बतला दिया जाये कि दो बजे, तीन बजे, चार बजे कब बुलाया जायेगा । यह तो कल भी चलेगा क्योंकि इसके लिये पांच घण्टे हैं । कोई भी समय मुझ को बतला दिया जाये ।

सभापति महोदय : समय नहीं बतलाया जा सकता । ईश्वर भी नहीं बतला सकता ।

श्री यशपाल सिंह : सब्स्टिट्यूट मोशन का मतलब यह है कि पहले मुझ को समय मिलना चाहिये । ऐसा कभी इस हाउस में नहीं हुआ कि सब्स्टिट्यूट मोशन को पहले समय न मिला हो । अगर कोई इस तरह का इंस्टेंस हो तो मुझ को बतला दीजिये जब पहले समय न मिला हो । सब्स्टिट्यूट मोशन का मतलब ही यह है कि वह पैरलल चलता है मेन मोशन के । लेकिन इस के लिये मुझे कोई जिद नहीं है । मुझे तो केवल समय बतला दीजिये कि इतने बजे मुझ को अवसर मिलेगा ।

सभापति महोदय : आप को टाइम मिलेगा ।

श्री यशपाल सिंह : समय बतला दीजिये, मैं उस समय आ जाऊंगा । आखिर कोई तो समय होना चाहिये ।

श्री रबि राय (पुरी) : इन को श्री मोरारजी देसाई के बाद समय दे दीजिये तो भी ठीक होगा ।

श्री यशपाल सिंह : यह क्या अनुशासन है कि हमारी पार्लियामेंट के सभापति ठीक समय भी हम को नहीं बतला सकते ।

श्री रणधीर सिंह (रोहतक) : आप को समय मिलेगा ।

श्री यशपाल सिंह : मुझे समय बतला दीजिये, मैं हाजिर हो जाऊंगा । समय नहीं बतलाया जा सकता तो फिर क्या हमारी डिसिप्लिन रही ?

सभापति महोदय : आप को टाइम मिले तो आज बोल लीजिये 6 बजे तक, और अगर न मिले तो कल बोल सकते हैं ।

श्री यशपाल सिंह : मुझे कल का समय दे दीजिये लेकिन निश्चित समय दे दीजिये । अगर यहां डिसिप्लिन नहीं रहेगी और

[श्री यशपाल सिंह]
हमारे सभापति यह भी नहीं बतला सकें तो फिर काम कैसे चलेगा ?

सभापति महोदय : सभी लोग बोलेंगे और कहेंगे कि समय बतला दिया जाय तो यह कैसे हो सकता है ?

श्री यशपाल सिंह : सब्स्टिट्यूट मोशन देने का मतलब यह होता है कि हमें पहले मौका, मिलेगा । अगर पहले मुझ को समय नहीं मिला तो मैं इस पर आग्रह नहीं करता, लेकिन समय मुझ को बतला दिया जाय ।

सभापति महोदय : मैं आप को पौने 6 बजे बुला लूंगा ।

SHRI MORARJI DESAI (Surat) : The problem which we are discussing just now is in my view one of the most important and the most worrisome. I know that there are substitute motions to the main motion which seek to find fault with the Government of Gujarat in dealing with the situation in Ahmedabad. I do not propose to speak on it because I consider that the whole episode in Ahmedabad has been placed before a judicial commission which will ascertain facts and give its decision as to what happened, who was to blame, whether the Government acted properly or not. Then will be the time for us or anybody else to speak about it. I do not think that it is proper that one should discuss this matter now in this House apportioning blame here and there and elsewhere or even to give figures of the dead because it will be prejudging the issue that is being judged by a judicial body. I know that my friends in this House have acquired the right to speak anything anywhere in whatever way they like. But I do not want to commit that error. I would not go into it whatever may be the provocation.

I should like to deal with the problem as a whole because that is what should be tackled and that is how the proposition has been put. It is not a new problem; it is a continuing, pestering sore that has been paining us and it might assume proportions which might even destroy us. I therefore consider that it is a problem which must be considered objectively without passion and without trying to apportion blame to any one person or another, though we have got to find out why these things are happening and what are the remedies to be taken to see that this problem is remedied. Unless communalism is rooted out from this country, I am afraid the future of this country cannot be bright. We have got therefore to root it out, and to root it out we have got also to look at it objectively, to know what it is in order that we can attack it properly.

There was no communal trouble in this country before the Britishers came. The people were all living together amicably. There were no communal riots in this country. They started only in the last part of the last century when the Britishers tried to divide the communities to take advantage of one against the other. First they supported the Hindus after the mutiny and then they supported the Muslims. Ultimately, the Muslim League was created, as a reaction to which the Hindu Maha Sabha got created. All this went on and the rioting went on from time to time in this country after that time. It assumed the worst shape just at the time of partition and before it. Mr. Jinnah who was a nationalist for many years became a communalist because he took affront at something that happened and he translated himself into a communalist. He gave a call for riots in 1946 and the riots started on a large scale. And the partition of the country witnessed episodes for which we have got to be ashamed on both sides. It was a terrible thing that happened at that time. Those who took part in it became beasts and the atmosphere of retaliation was so vitiated and so intensified that it took the toll of Mahatma Gandhi's life. Mahatma Gandhi was a sacrifice to this monster of communalism which was created at that time. But Mahatma Gandhi's sacrifice gave sanity to this country for quite sometime. And these incidents disappeared for sometime.

Again, when the Hindus were pushed out of East Pakistan with atrocities committed on them, there was again tension created in this country, and yet, Mahatma Gandhi had died at the altar of communal passion not at the hands of a member of another community but at the hands of one of his

own community because they felt that Mahatma Gandhi was being partial to the other community whereas he was trying to see that both the communities lived with affection for each other. But that is the fate of all saints and that is the fate of all true and honest men. But it did bring us back to sanity for a sometime, and things did not get vitiated at that time; we were able to keep control over ourselves to a large extent. But, after that, again it began to raise its head, especially when the second time there was an exodus from East Pakistan in about 1963 or 1964—I do not remember exactly the year. Then, communal tension mounted up very greatly and there were riotings and communal clashes taking place in several parts of the country, especially in the north.

I had gone and visited some areas at that time and I knew what the tension was. And yet the tension was not over after that. Perhaps we did not take all the steps that we should have taken. When I say this, I am referring to all of us; I would not say one or the other; some may have done more, some may have done less; some may be guilty of negligence, some tried to add to the fire wittingly and some did unwittingly, but it went on. In 1967, again, it started in a bad way which created communal tension which is there in the country today, which is the most dangerous thing as I see it.

I went to Ahmedabad when I learnt about the terrible incidents there and I saw no other way of checking it except by taking the extreme step of fasting. But I did it because I was afraid that what happened in Ahmedabad might spread throughout the whole Gujarat State, in the village areas also, and may also travel throughout India. It is therefore, that I had to take the extreme step and, for various reasons,—Government's action perhaps might have contributed to the calming down of the situation—peace has been restored there. And yet we hear of an incident in Banaras only yesterday or day before yesterday.

I saw the tension in Ahmedabad and, as I said, that tension is a terrible thing. We must find out why that tension is there and in what way we could remove that tension. Unless that tension goes, there is no remedy for us.

The National Integration Council has been sitting from time to time for quite a few years, perhaps with some break here and there. But, I am afraid, it has not been able to touch effectively this problem. So, we will have to think seriously of what we should do to solve this problem, if we want to achieve a future for this country which we all want to achieve, which Mahatma Gandhi wanted to achieve, for which he lived and died. He served the country more in his deaths than even in his life because he brought sanity to us at that time.

When formerly communal riots were taking place during the British period they were for local causes, mostly for cow slaughter or music before a mosque or temple or other such incidents. They were only local. They were kept up by connivance by officers and by other people who were trying to have this kind of atmosphere created in the country.

It was thought that the creation of Pakistan would solve the problem and see the end of it. Unfortunately, it has not only not seen the end of it but it has increased the tension. Pakistan has a lot of hand in it, by constantly emitting poison against India and attacking the secularism of India throughout and not giving it any rest. It is natural because Pakistan is a theocratic State and secularism does not suit it. Therefore it does not want secularism here. It does not also want this country to progress. That is possible. But we need not be guided by what they want us to do or what they try to do. They may try to do it, others may try to do it but we need not got panicky about it. There may be agents here who might provoke these things. Yet, if we are sane, if we are really secular as we are pledged, as our Constitution enjoins upon us and, more than the Constitution, as the culture and civilisation of this country enjoins upon us, if we are really secular in our minds and in our behaviour, this thing can disappear in no time. But, I am afraid, you scratch anybody in this country, and, barring a few exceptions, very rare exceptions, you will find that everybody will talk communals at the time of tension in one way or the other. This is what we have got to remedy.

[Shri Morarji Desai]

Rioting takes place because there is tension and mistrust. The loyalty of Muslims is also being attacked or suspected which also is one of the reasons why tension is growing. I am afraid, this is a very wrong thing that is happening. Why it happens has also got to be considered. I think, it is absolutely criminal to doubt a whole community and its loyalty simply because some people may do some wrong. But when it happens on a large scale and affects the other community, passions have no reason and rationale. They have got to be cooled down and removed by actual actions by the leading people, the Government, the politicians, the social workers, and the leaders of the communities and society. This is what we have got to do.

We are finding that sometimes the majority community is blamed for every thing and the minority community, even if it is responsible, is not blamed. This is one reason which gives the majority community a grievance. The minority community sometimes does not get a fair deal, either in services in some places or in the dealing of other matters, and therefore the minority community also gets a grievance. All these grievances have got to be taken note of and removed.

There are processions which also emphasize this factor. There were processions on account of the demolition or defilement of a mosque, Al Aqsa, in Palestine. The processions were there in Gujarat—in Ahmedabad, in Nadiad and in other places. There were huge processions. One need not object to processions provided they are peaceful, quiet, without slogans. I myself do not understand what useful purpose these processions have in this country; yet, I would not object to these processions if they want to have them. But during these processions such slogans as *Islam se takrayega choor choor ho jayega* are shouted. To whom is this referred in India? If such a slogan is shouted in Palestine, I can understand that it is against Israel. But when such a slogan is shouted in this country, with the background and tension which we have, it has a terrible effect on the Hindu mind. It is no use running down the Hindu community merely as such; they are also human. Therefore both sides have got to take care to see that nobody is incited or excited. Yet, this was said and nobody has condemned these things.

Then, *Pakistan zindabad* is shouted in several Muslim processions from time to time. Why should that be done? When that is done, naturally, the feeling arise that their sympathy is more with Pakistan than with India. This is the ground why extra-territorial loyalty is suspected. But this is done by a few people. I would not say that this is done by the whole community. No single community in my view in this country is as a whole wanting to have enmity with the other community; the bulk of the people want to live in peace. There are some elements which want that all should live in peace and tell people accordingly but they are not effective. There are some other elements in every community which do not want to have peace because they live on those things—they are easily becoming leaders sometimes—so that they can benefit and profit by it.

Then, there are some agents who work as provocative agents. But I do not bother about agents. If we are careful ourselves, the agents will disappear. They can be traced and they can be dealt with very easily.

What requires to be done is this. If there is something wrong done by the Hindu community, all the Hindu leaders ought to condemn it. But that does not happen every time. If the Muslims have done something wrong, all the Muslim leaders ought to condemn it. But that is not done either. The extra-territorial loyalty is not merely suspected of Muslims by Hindus. At the time of Arab-Israeli trouble, I found that Christians were attacked by Muslims in Kashmir because they suspected them of sympathy with Israel. All these things are there. The poison is deep down everywhere and this poison has got to be taken out from the body-politic. If we do not take it out, the poison will permeate the whole body and every part of it and the country will be dead even before we realise it. Therefore, this is the most serious matter in my view and it is this which I want to bring to the notice of my hon. friends in this House and also to the country as a whole. It is a matter on which it is difficult

to speak in a very short time. I do not want to take a very long time and go beyond what is due to me because that also would be a wrong thing.

I would say that unless this is taken into account and unless we take to remedies also which are very essential, any amount of debate here might even lead to exciting more communal passions, because the things that are spoken and done here sometimes go out and wound the feelings of various sections. It is a very wrong thing. It is no use trying to say that it is only the communal bodies which are doing it. Those who profess to be non-communal bodies——I am afraid, my friends of the Communist Party will get perhaps angry if I say this—also fish in troubled waters to take advantage and encourage one or the other by turns as it suits them. I found, in Ahmedabad, that some of my friends of the Communist Party who had gone there were guests of a person from whose house bombs were found and they went about with him. And the Ministers go on making statements without a sense of responsibility. If this is done, then it adds fuel to the fire. It is very difficult afterwards to cool down the tempers which arise. It is no use blaming people when they are aroused and when they are angry.

It was a very very painful experience in Ahmedabad this time when I saw, perfectly good men whom otherwise I could never suspect of any communalism, getting affected by communalism. It is because we have not taken care to see that wrong elements are suppressed. This is what is happening. When riots take place, we all try to go at them and stop them. But that is only trying to put down the whole matter for the moment. Are we trying to see that there is deterrent punishment ? We are not doing it. Deterrent punishment ought to be given to those who have encouraged communal passions. What steps have we taken to see that we go at them ?

I have had considerable experience in this matter in the State of Bombay when I was in charge of it. I can say with confidence that it is not a difficult task. If those who have to administer law and order are objective, if they are without any prejudice in their mind and they treat everybody equally, whether he is a personal friend or anybody else, and treat him severely if he is wrong, if that is done, I say, communalism can be not only controlled but it can be wiped out. This is what we have got to do. This is what is not being done. I do not know whether we have the capacity to do it or not. I do not know the capacity of this nation to find a remedy. If this nation has not got the capacity, it would only deserve to die. But this nation has lived for thousands of years and it is not gone. I have, therefore, the most abiding faith that this country will never disappear, will never die and it is destined to rise to the highest and will lead a peaceful world and have a happy human society as Mahatma Gandhi wanted to do.

But mere faith alone is not going to help us if we could not put that faith into action. I believe all my friends must have that faith. Otherwise, they are not good citizens of this country. Everybody wants and claims to be a good citizen. If he claims to be a good citizen, let him show his faith in action. This is what we have got to do. Therefore, I would suggest that Government should, in this matter, become strong and strict and take steps to see that all those who fan communal hatred directly or indirectly are dealt with strongly.

I think the time has come when all communal bodies ought to be controlled. They must not be allowed to take part in politics. I should say that it should not be left to the Government to decide what is a communal body. I would say: let there be a body, an impartial body which will judge any institution or organisation. It is not that only a body which is considered communal will be communal. Some apparently non-communal bodies perhaps will be more guilty of this than even the communal bodies. Therefore, I would not like to say that only a particular Party is doing this. It is said that if one associates oneself with Jana Sangh, then it is taboo. Then Muslims and others are put forward to run down these people. But if some people side with the Muslim Leaguers and Akalis, then it is not communalism. What kind of standards have we got ? If these are the standards which we are going to follow for political purposes, for political games, I

[Shri Morarji Desai]

am afraid we will not be able to find a proper remedy. (*Interruptions*). This is now going home probably. That is why it is being felt. (*Interruptions*) I am not blaming anyone. I am only saying that all of us are responsible on occasions, one or the other, at one time or the other. The only thing is that I find fault only when the other person hurts me but I do not find fault when I hurt the other man. This is what I am trying to say. Don't try to wear the cap when it suits you or fits you. I am not trying to put the cap on anybody. I am saying that most of us are responsible for this. We have got, therefore, to take stock within ourselves, to have introspection and see that none of us is responsible for this kind of fanning the fire and unless we are determined to do that, any amount of debate is not going to do us any good. Let us sit down quietly. Those who are concerned with this kind of leadership should sit down......,

SHRI PILOO MODY (Godhra) :...and meditate.

SHRI MORARJI DESAI:...not mediate but we have got to discuss and take practical reasons. Meditation is only for oneself but not when national affairs are concerned. Then only discussion and consideration is necessary and then also lightheartedness should not come. I know my friend always wants to be a very pleasant person. Pleasantness should be there but not lightheartedness. This is the most serious matter in my view and this is what I want to impress upon my hon. friends that it must be treated as such.

I am afraid our intelligence also is not completely efficient. We will have to find out what to do. It is not the fault of anybody. We have inherited some thing like that. Now we have to think seriously and find out what we can do to see that intelligence is properly obtained. When those who have to keep law and order are not supported in their difficult task and are blamed whenever they take strong action, then they will also get demoralised and they will not take any action. That also we will have to consider. We easily ask for judicial inquiries on everything. I think in the matter of dealing with communal riots, if we are not going to be careful and if we demoralise the Police or even the Military, we will be dead and gone. That is why we have got to see that if some body has exceeded the action and was cruel or was very wrong, certainly action should be taken against him. But that does not require judicial inquiry. When you talk of judicial inquiry, everybody gets blamed and those who have got to deal with it, at the moment when they have to deal with it, if they take strong action, you blame them 'You are very harsh. You have taken strong action'. If you do not act for the matter of safety and just do what is ceremoniously necessary, then you say 'You are weak. You have taken no action. Therefore also you are bad'. Now what has one to do? It is, therefore, that one has got to support these forces. I would like to refer to two incidents in this matter which took place in Ahmedabad. One was about the Koran. Another was about the Ramayan. It happened about 6 or 8 months ago. A pedlar was going about with his old books to sell and somehow it got overturned. A policeman was passing from there. He was dealing with it, and his foot perhaps touched one of the books. It happened to be the Koran. So, it was creating a riot. How was it an insult to the Koran? Where was the question of that policeman trying to insult the Koran? Was not the pedlar himself insulting the Koran in the manner in which he was peddling it? But nothing was done to the pedlar and it was the policeman who was asked to apologise to the man. So, why should he act next time? That is all that will happen if officers are asked to apologise in this manner.

Now, the other incident was of Ramayan. A play of Ramayan was being played in the streets and it went on till 12 O' clock when no license was taken. The policeman said, 'You must stop it; you cannot go on doing it, because it is not within law, not within regulations.' And then, he was charged with insulting Ramayan. What non-sense is all this? But, we are all encouraging such non-senses one way or the other. If it suits me, I will support the Ramayan fellow. If it suits me, I will support the Koran fellow. If it suits me I will support the other fellow. These things ought to be stopped and the

Police ought to be allowed to take action and strict action. On the contrary, if he does not take action, he must be dismissed; and, that is what ought to be done. But, merely for taking action a man is punished. If this is being done, and if you sit in judgement that they have failed and they have not done anything, I am afraid, we are not going to get where we should get. And therefore it is that the administration has got to be up and doing, but it is not merely the administration which will be able to do it, because they are also bound down by politicians and politicians have also got to see that they behave properly in this important matter and do not in any way try to deflect the issues. And, if anybody does it, I think, strong action should be taken against him also, whoever he may be, and this is how we have got to act.

We have got also to attend to Education, which we are not doing. We are not trying to educate our children to respect all religions. In the name of secularism, we are taking them away from religion. As a matter of fact, I do not see why we should not teach them religion. Let every child learn his own religion first, whatever he chooses, then let the child learn afterwards the other religions. Then he will respect all religions. Unless that is done, even bad customs will not go away. By proper education everybody will learn the goodness of religions, they will begin to respect each other and they will begin to help each other in seeing that good part is maintained and the wrong part is gone. And there will be no quarrel left. But this is an affair to which we will have to pay attention for quite some time.

But, unless we are earnest about it and unless we are prepared to deal strongly with anybody who deals with it wrongly, who tries to do it even unwittingly, I am afraid, we will not be able to find the remedy. As Shri Badshah Khan said, how many people have been punished in this riot? If you take the account, you will find hardly anybody punished. Now what is this? This is the greatest inefficiency. If that inefficiency persists, then, any amount of propaganda is not going to avail us.

It is therefore that Government have got to devise ways and means whereby miscreants who are responsible for this and that, who connive at it and also encourage such things, are dealt with severly and are given deterrent punishments. Because, this is not a matter which can be solved only by preaching or merely by Education. Education and preaching and good advice will be nullified by some few miscreants if they are allowed to go there and do such things. It is therefore that I plead with the Government that they should devise means whereby they can take effective action. In the matter of integration also, I think integration work out to be more by non-officials than by Government. It should not have the stamp only of Government on it. Today it is in the charge of Government. I think it should be in the charge of non-official, and Government should help non-official to achieve integration. Then and then only integration will come in properly. This is what I would suggest to the Government. They can deal with it as they like, but before resuming my seat I should like to beg of my friends here, through you, that they should give earnest thought to this, that, instead of trying to blame one or the other, they should take the problem as a whole and find out a permanent remedy for it, and let us begin to act on it from tomorrow. That is the only way to deal with this problem—not to find fault with one or the other, forgetting it and making political capital out of it. That way will lie ruin, that way our future is not going to be safeguarded.

SHRI YAJNIK (Ahmedabad) : I make no apology for concentrating all my attention, as my predecessor has done, on the disturbances in Gujarat which have entailed the loss of hundreds, if not thousands, according to some calculations. As a matter of fact, it is with a sense of deep shame and sorrow that I as well as Morarjibhai have to deal with disturbances in Gujarat. I believe that my work has been considerably facilitated by the impartial and judicious manner in which my predecessor has delt with this problem. But I am not a political sanyasi and I cannot draw a curtain on all that has happened in Ahmedabad in the name of the enquiry commission that has been appointed by the Government whose handling of the situation has to be judged by it.

[Shri Yajnik]

I do not want to pass any judgment on the Government or any parties. But I want to give a matter of fact account in brief of what I heard and saw when I was in Gujarat for all the months preceding the disturbances and during the period of the disturbances. Morarjibhai has recounted before us the various incidents which helped to create communal tension in Ahmedabad. There was the Koran incident. There was the earlier procession where slogans that should not have been raised were raised. And there was also the Ramayana incident.

Let me tarry for a while on the Ramayana incident. The incident took place on the 4th and a victory procession was marching through the streets of Ahmedabad on the 15th. The matter was kept hanging for eleven days. The Government was very tardy in handling the situation, with the result that the communal passion was rising all the time. Then came the incident that took place on the 16th noon or evening — the attack on the temple. These things can happen when passions are roused on all sides. There was communal tension. among all communities in Ahmedabad. There is no denying that fact. The attack on the temple ignited the gun powder that had been there for many months.

But how did the Government deal with it ? I was profoundly sorry to see that. The next morning what I read in the newspapers was that some Sadhus had been injured, why we did not know. Then we saw that some shops had been burnt. There was no press note by the Government or the police commissioner. When in the morning I received a telephone message from the Police Commissioner asking us all to meet at the police office in order to consider the communal situation I did not understand what the communal situation was about. But when we were meeting at the police office and we found the shops and bazaars closing all around the city of Ahmedabad, we thought that there was something in the air. The Muslim friends were asked to apologise to the Mahant and they did so, they did go to the mandir to apologise but it did not work. A large majority of the Hindus, I must frankly confess, felt that the Government had let them down because they did not take any action against the miscreants and what action had been taken was not publicised. The majority community thought that its very existence, its life and security were endangered and therefore they started taking their own action with the result that the communal monster stalked not only in the streets of the city but even in the suburbs of the Ahmedabad city. By the evening of the 16th, curfew was imposed. It was all right. I was living at that time in the suburb. I found that hundreds of persons were going around and moving about. When I went out the next day I saw fires burning everywhere. In fact we saw big fires from the suburbs aross the river in the city and as I went round I saw fires burning here, there everywhere, more especially in the suburbs. There was pilferage and looting and burning and killings galore. I must at the same time say that the people in the city kept their wits about them. For having been accustomed to live together for a very long time, for many centuries, they kept their heads on their shoulders and a spirit of amity prevailed. But in the suburbs, a large number of persons had gathered together from all areas in India and were employed in the mills and factories. They are comparatively ignorant and superstitious and Ramayana and Koran had done their work among them. Maybe, there were people who publicised or carried on communal propaganda among them. But we have to reckon with the hard fact that communalism ran riot throughout the city by Friday. It was all right for the Government to impose a curfew. The police and the SRP could have been called in hundreds and thousands from all ends of Gujarat within twelve hours and they could have been given arms. We read in the papers the Home Minister saying that more than 10,000 arms had been given to the Gujarat Government. What did they do with them? I was not in a mood to criticise Government at that time. I looked around and saw the policemen could not deal with miscreants in hundreds and thousands with little dandas and sticks. When I saw that they were sitting in front of some of these fires, I asked them what they were doing and why they were not dealing with the situation, they said: we have only these dandas and so we cannot take action. May be some police personnel might have been given arms may be

about five among 25 or 30 and the eqnuiry may reveal full facts. But that was absolutely insufficient to deal with the trouble. What about tear gas? Tear gas was not used in Ahmedabad. It was during 1956 when the Mahagujarat movement was started, there was firing on the first day, and tear-gas shells were being used all over the city during all those disturbances between the people and the police. But now nothing happened at all, for four days. Then we heard that the military was coming; that the border police force were coming and we were happy that some forces were coming to deal with the situation. But even then, when the military drove into the city, there was discussion about the part that the police would play, that the local government would play and the military would play. Ultimately, the charge was given to the military and the city of Ahmedabad was committed to the care of the military on Tuesday, and that was the 23rd. Then of course, there was peace: all the killings had been done; all the lootings had been finished and all the pilferage and all the robbery and dacoity had been done, and then of course the military gave peace to the mind of the people; the people at last thought that they could sleep well. Luckily on the 29th, the mills started working. Now, that was a new era and we were happy to see that anyhow peace was restored. But it was an uneasy peace. The Government went on reducing the hours of curfew but the people hurriedly rushed to their homes at 7 or 8 O'clock. All the buses, cinemas, everything was empty at 8 O'clock, and even now, I have it from the Government pleader who represents the views of the Government that an uneasy peace prevails. Communal tension is still reigning in Ahmedabad and that is why they oppose the bailing out of the accused persons.

Believe me, I was all the time in Ahmedabad and yet I had no desire to criticise Government at all. In fact, there were Congress leaders who came to see me and other leaders also, and the Chief Minister also came to see me on the day when I broke my fast, and I told him that I had no desire to take sides; that I did not want to criticise the Government. I only wanted to see that peace was restored.

I agree in a very large measure with what Shri Morarji Desai has said about the restoration of peace by giving a new education, by fighting the concepts of muslim treachery and disloyalty and of Hindu chauvinism and of Christian disloyalty and so on. This has to be certainly done and I am glad that I can associate myself with him wholeheartedly with the constructive part of what he has said. But imagine my shock when I found that the refugee camps that had been started in the city were dismantled on the eve of Badshah Khan's visit to Ahmedabad. Why were they dismantled? Why were they closed? The facile reason was given that people went back to their homes! There were no homes to go to; the homes had been burnt; their cottages had been burnt; there were only the gaping walls and there were only mounds of ashes and dust and junks of wires and mess that had been left behind. There were no homes to go to; where were they to go?

Then, when all those camps were closed, Badshah Khan wanted to know where they had gone and they were shown the places to which they had gone. They were shown the private camps to which they had gone, and I hear from reliable testimony that to the shame of the Gujarat Government, 10,000 or 20,000 people are still living in these private camps that are subsidised by their own community, the minority community.

Well, that gave me the rudest shock and I thought that it was necessary to open my heart and my mind to all to whom I could speak in Delhi as well as in Ahmedabad. It is not a question of giving names. I spoke and then I said that the Government had taken a role which cannot be justified. Do you want to justify yourself before Badshah Khan? Do you think that Badshah Khan is so childish as not to draw proper lessons from what he hears and what he sees with his own eyes?

So, although there is peace, apparently there is no peace in the mind. And why is it so? Because, somehow or other— I am only saying what I am feeling within

[Shri Yajnik]

my own heart—the people are not happy with the kind of law and order situation that has been created by the Gujarat Government. I am very sorry to have to say this.

The Government of Gujarat has appointed an inquiry commission. It is not a judicial commission. A judicial commission would certainly bar all discussions about Ahmedabad. But this is not a judicial commission; it is an inquiry commission. Therefore, what I feel is that this commission of inquiry does not create any confidence in the minds of the people. You can see it from the response that has been evoked by this commission. People are uneasy about it, even now, as the Government Pleader himself has confessed, with the result that people are not enthusiastic about taking their grievances to the inquiry commission and getting proper redress.

So, what I say to the Central Government is that you must be aware of your own responsibility. It is the Central Government that has sent the military force in order to impose peace on the city of Ahmedabad. I saw armed policemen going round—may be some military personnel also—in the city. So, the Central Government cannot absolve themselves from the responsibility. Now that they have restored peace, they must also enquire into the causes of the troubles and also the responsibility of the Government. The Gujarat Government is now in the position of an accused person, whose conduct has to be enquired into. No accused person can get away by appointing a judge to enquire into his own conduct. Therefore, I would humbly plead with the Government of India to see that a proper commission of inquiry is appointed in order to go into the facts of the situation and to come to an impartial verdict and then to devise ways and means in order to see that the poison of communalism is rooted out of the minds and hearts of the people of this country.

SHRI J. MOHAMED IMAM (Chitradurga): Mr. Chairman, we are discussing this grave problem under the shadow of a major tragedy which overtook the country, namely, the calamity that took place at Ahmedabad a few days back. The Home Minister, as usual, has presented to this House a statement of the communal situation as he does whenever any communal riots take place. But I must state that the statement does not give us any assurance of any effective action being taken, or measures being taken, to root out communalism. I am told that during the last year more than 200 communal incidents, both major and minor, took place in this country. Every time the Home Minister gave the same kind of assurance. Still, I must say that the minority and the Muslims particularly are in the same vulnerable position.

16 hrs

This is the most important and burning problem which confronts us and the country. It requires an immediate solution not only in the interest of the country but also in the interest of the many million lives of the Muslims. This communal frenzy and passion have become in this country a breeding ground of hatred, passion and enmity which have been undermining the unity of the country and are bringing into ridicule our policy of secularism. Evil forces, evil persons and organisations, have been infuriating the people to indulge in acts of massacre, looting and arson. And this has been going on unabated. Now there has been an increase, both in intensity and magnitude, in the frequency of these communal riots and it has been spreading throughout the country.

I come from South India. South India was comparatively free from such communal troubles. Even now, my hat off to the Madras State and to the people of Madras, I have not heard of any communal incidents in Madras. Even Mysore, with its old tradition which I shall mention later on, was comparatively free; so also other States. But as was pointed out by some, this communal monster has been infiltrating and putting its head in South India also, being goaded by antinational and antisocial elements. We shudder to think of some incidents which have lasted for weeks and weeks and which have cost hundreds and thousands of lives.

What happened at Rourkela, Ranchi and Nagpur? These are all incidents which

are not complimentary to our Government. But in spite of this our Government does not think it fit to take effective steps. The climax has been reached in the riots of Ahmedabad. So far I think such a tragedy is unheard of in the history of our country. It is unprecedented. Thousands are reported to have been killed. Streets were littered with dead bodies and a friend of mine told me that dogs were feasting on those bodies. Property worth crores and crores of rupees has been burnt and looted. Thousands of Muslims have been rendered homeless.

SHRI S. M. SOLANKI (Gandhinagar): Not only Muslims but Hindus also.

SHRI J. MOHAMED IMAM : Thousands of persons have been rendered homeless. When innocent persons wanted to go to other places, they were attacked in trains. All this happened. We are ashamed of such a tragedy. We must bow down our heads in shame. We must bow down to the inevitable.

I belong to a minority community. I do not find fault with the Government. I do not come from that area—Shri Yajnik comes from that area; Shri Morarji Desai comes from that area—and I have to rely on reports and I do not want to pass any harsh remark on the Government. But whatever it may be, it must be said that if there had been an effective police, if the police had acted diligently and vigilantly, if the military had been called in time to help the police, I think, there would have been minimum amount of loss of life and the carnage would not have been that much as it had been.

It is also a fact, as stated by Shri Morarji Desai, that there had been some incidents both on the side of Muslims and on the side of Hindus which were calculated to wound each others' feelings, such as, the Koran incident, the Ramayan incident and other incidents. It is claimed that the communal tension was there and it was brewing and the Central Government also knew about it. Whether the local Government took timely action or not and what the Central Government did on such an occasion is a matter for investigation. I will not say anything. Anyhow, the unfortunate sufferers are the Indian citizens who have died.

The Home Minister has said that is the responsibility of the local Government to maintain law and order. Well, in isolated cases and in small incidents, the local Government may be trusted to maintain law and order. But in such a case where it affects the entire country, where the entire population of the country is affected, has the Central Government no responsibility ? It is the duty of the local Government to maintain law and order. But whose duty is it to ensure the safety of the millions of Muslims and other minorities in the country and to create an environment to see that they lead an honourable, peaceful and respected life? I think, the Central Government also has a great responsibility.

I was very much pained to see that when this carnage, this major tragedy, was going on in the city of Ahmedabad, not a single Minister of the Central Government visited that spot during the days of riots. The Prime Minister, I must say, was enjoying Manipuri dance in Tripura, the Home Minister was receiving encomiums from his admirers at Poona and Shri Fakhruddin Ali Ahmed was trying to control riots from Rabat. This is how the Central Ministers take care of themselves. The entire responsibility lies on the Central Government. But the Central Government says, "We have appointed the National integration Council. We are appointing some committees. And our responsibility ceases." On the other hand, it must be the direct responsibility of the Government of India to see that Muslims, a minority community, live honourably and peacefully. It should not be thrown on the local Government. Whose look-out is it to maintain secularism?

It is the look out of the Central Government.

SHRI S. M. SOLANKI : If the Central Government was very anxious about this, why was the Military sent after two days?

SHRI J. MOHAMED IMAM : I cannot imagine one thing. We are spending Rs. 1,000 crores on military. Our

[Shri J. Mohamed Imam]

Police force is ten times more than what it was before Independence. With all this, how could the Central Government or the local Governments allow these unhappy incidents, these tragic incidents to go on for weeks? I know in Ranchi it continued for weeks and months. In Nagpur it continued for weeks. Are they really sincere to protect the interests of the minority communities? Are they sincere? That is what I want to know.

Now what is the feeling of the minorities? The cumulative effect of all these riots is that there is a sense of nervousness prevailing throughout the country so far as the minorities are concerned. They feel they are sitting on a volcano which may be sparked off at any time. They feel that their future is quite unsafe and they feel they are groping in darkness and they feel they do not know what will happen to them tomorrow. All this is due to the lethargy and failure of the Government to give them adequate protection.

Mr. Morarjibhai gave some diagnosis of these communal incidents at Ahmedabad. I agree with him, Sir, that before Partition these ugly communal incidents were very few. I am thinking aloud. Are these conflicts due to the conflicts in religions between Hinduism and Islam? Are these conflicts due to the Hindu society and the Muslim society? I know something of Hinduism. I have studied it. I have studied the literature of both Islam and Hinduism. I have moved with Hindus. In fact, I have been elected continuously against the mighty Congress by a constituency where Muslims are only 7%. I have scored a hat-trick by defeating the Congress thrice. Sir, the basic principles of all religions are the same. Hindu Dharma is based on peace and love. Its *Bijakshara* is *Om Shanti*. Same thing is about Islam also. Islam also says peace and peace. Then where does the fault lie? It lies with the followers of these religions. I can say from my experience that Hinduism is one of the most tolerant religions. It is very tolerant and it looks after others very well. On our side—perhaps I think that is the case everywhere also—Hindus and Muslims partake in the same festival. Hindu festivals they jointly celebrate with Muslims. Then why should there be this religious strife? Even now it exists. I come from Mysore. We have got a great tradition of Hindu-Muslim amity. You might have visited the Tippu Sultan's palace in Bangalore. You will find temples all round that palace. Three temples are there. Tippu Sultan's palace was right in front of the temple of Sri Ranganatha. He has endowed many things to the various *Mutts* including Sringeri Mutt. Even now Muslims there contribute for the renovation of Hindu temples. I know incidents where Muslims have endowed lands to Hindu temples. This has been the tradition of Mysore.

Now, Sir, I must state this atmosphere is going to be vitiated. Poisoni is being tried to be injected. But I am sure the people are careful enough. But what I want to know is this. The Government, particularly the Central Government, should see that this harmonious atmosphere wherever it prevails is not vitiated. There are some anti-social elements, there are some few people among all the communities, some anti-social organisations, who make it their mission to bring about differences between community and community. The tentacles of such anti-national organisations are spreading throughout the country. Even in places where there is calm atmosphere, they have been trying to disrupt the atmosphere. It is therefore the duty of the Government to see that such poisonous atmosphere is not allowed to be instigated by anybody in the name of religion, to whichever community he may belong to. These people and these organisations must be excluded and banned. This is the thing which the Central Government should do. They should take such action, to whichever religion he may belong to, whether he is a Hindu or Muslim or a Christian. If they are out to do damage to the Indian society by their slogans and by their actions, then, the Government should take action to see that these organisations are banned and it is only then that we can think of controlling the communal situation in the country.

I wish to speak something of the Muslims also. Being a Muslim, we have our own duties to perform, Sir, a certain amount

of responsibility for these riots is thrown on the Muslims. Certain amount of suspicion is entertained about the *bona-fides* and the loyalty of the Muslims and our position has become worse and we have become more vulnerable after the partition. Rightly or wrongly many people suspect us, that our sympathies lie beyond the country. Sir, I must tell you as a responsible Muslim, as one interested deeply in the welfare and the unity of our country, that 60 million Muslims have elected to live in India. They have thrown their fate with this country, to share their joys and sorrows with India. Not only this—their children and their grand-children will live in India and die in India. There is no question of extra-territorial loyalties. Our destiny is intimately connected with this country, with the future of India. And my only appeal is this, that your presumption should be that all Muslims are loyal to the country, that they are Indians unless the contrary is proved, and if the contrary is proved, hang him.

We still remember and cherish in our memory the grand sacrifice made by Mahatma Gandhi purely to save the Muslims. I know that Mahatma Gandhi sacrificed his life purely to save the Muslims, because, he undertook that remarkable fast to stop the communal riots in Delhi at that time and which did have the effect of bringing down the tone and the rigour of the communal riots at that time, and it helped the Muslims very much. It was because of his act to protect the Muslims that some people took away his life and he had to sacrifice his life. We can never forget that. If he has not undertaken that fast, many more Muslims would have lost their lives and he would have been saved, but he sacrificed his life because he wanted to save the Muslims. We cherish this and this sacrifice alone must make us loyal. I want to know this from the Home Minister. During the last 20 years how many incidents of disloyalty or extra-territorial loyalty have been unearthed; how many Muslims have been punished? If there is a large number of Muslims here who were looking outside India, it is alright, but I think during the 20 years the Muslims have behaved very well, they have behaved like loyal citizens of India. There is no question of divided loyalty, there is no question of dual citizenship. We are Indians and we will be Indians and we will serve the nation.

India is a land of diversity as everybody knows. It has many religions, many customs, many languages. Unity has to be forged out of this diversity, religious unity has to be forged. There are Hindus, there are Muslims, Christians, people belonging to various religions. It requires the combined effort of all these communities to forge unity and if Indian unity is to be a living reality, all these major religions must regard Indian unity as a sacred duty, as part of religion, as a spiritual conception. Religion is a matter to be confined to the Mandir or the Masjid, but so far as the country's unity is concerned, it has to be nurtured and fostered as spiritual unity. It is the spiritual unity, spiritual conception alone that can bring us together to work side by side, to help each other, so that the redeeming illumination may be cast on the country. We must learn to live side by side exchanging blessings and not curses. We must think that it is our sacred duty not only to respect each other but to respect each other's religion. After all, there is no difference among the religions so far as I know. All religions enjoin one thing, to reach the highest pinnacle, and to reach this highest pinnacle we may adopt different roads and different ways, but the aim is the same. So, we must learn this and this must be our aim. I pray and appeal that the minorities who are Indians by birth, by choice, by selection, are part of your own kith and kin. Let them not be made the target of fury and communal feelings. They are here, they live here and they are going to live here for ever. With this appeal I submit that the Home Minister and there Government of India should..

AN HON. MEMBER : Resign.

SHRI J. MOHAMED IMAM : I will not go to that extent, but I must say that they are not taking all the precautions, all the steps that are necessary to remove the misapprehension between the communities. This misapprehension should go. It is this suspicion that is causing all this trouble. You may talk about the

[Shri J. Mohamed Imam]

military and the police, but the only valuable weapon that can protect me as the Vajra Kavacha or Raksha Kavacha is the goodwill of my neighbours, friends and the majority. It is that goodwill that we want. Please do not judge us harshly. Please presume that we are Indians first, and if the contrary is proved, I will join with you in hanging that person who has behaved against the interest of India. I request that indulgence from you. Wherever it may exist, that suspicion should go. Let all the people understand that Muslims in India are Indians first and Indians last and they are ready to sacrifice their lives for the sake of India, to maintain the integrity of India, to maintain the independence of India.

श्री शशि भूषण (खारगोन) : अध्यक्ष महोदय, इमाम साहब ने जब यह कहा कि हिन्दुस्तान के मुसलमान हिन्दुस्तान के लिए लायल हैं, उन्होंने उन की वफादारी के लिए लोगों को बताया, मेरी समझ में तो इस से ज्यादा कोई शर्म की बात नहीं हो सकती कि हिन्दुस्तान के इस महान मन्दिर में इस संसद में हिन्दुस्तान का एक नेता, एक संसद् सदस्य यह कहे कि हिन्दुस्तान के मुसलमान हिन्दुस्तान के लिए वफादार हैं । हिन्दुस्तान का तो हर हिन्दुस्तानी हिन्दुस्तान के लिए वफादार है । यह शर्म की बात है कि आज हिन्दुस्तान के मुसलमानों को यहां अपनी सफाई देने की आवश्यकता पड़ती है । जो लोग हिन्दुस्तान के मुसलमानों को गद्दार कहते हैं वह लोग सब से बड़े ट्रेटर हैं हिन्दुस्तान के। वह हिन्दुस्तान की पीठ पर छुरा घोंपते हैं । अध्यक्ष महोदय, मेरे आंसू आते हैं उस वक्त जब कि मैं यह सुनता हूं कि हिन्दुस्तान के वह लोग जिन्होंने हिन्दुस्तान को बनाया, हिन्दुस्तान का निर्माण किया, जिन्होंने इस देश की रक्षा के लिए अपना खून दिया, देश की आजादी के लिए जो जेलों में गए उन को आज यह मौका मिले कि वह संसद में आ कर कह कि हम हिन्दुस्तान के प्रति वफादार हैं । मैं उन पर शक करता हूं जो उन को वफादार नहीं मानते हैं । जो ट्रेटर्स हैं देश के वही मुसलमानों को वफादार नहीं मानते । जो लोग यह कहते हैं कि उन का भारतीयकरण होना चाहिए उनके लिए शर्म की बात है । जिन्होंने इस देश में भारत माता का दूध पिया है, इस देश में पैदा हुए हैं, वह इस देश के प्रति वफादार हैं ।

अध्यक्ष महोदय, इस हिन्दुस्तान म कम्युनल रायट्स का इतिहास बड़ा अजीब सा है । जब कहीं कम्युनल रायट होता है पहले अफवाहें फैलाई जाती हैं, नई-नई धर्म की रक्षा समितियां बनती हैं, परचे छापे जाते हैं, छोटे-छोटे अखबार इन चीजों को उछालते हैं और हिन्दुस्तान के पचास साल के इस हिन्दू-मुसलमान के इतिहास में कभी भी किसी को फांसी नहीं हुई इसके लिए कि उस ने रायट में मारा है, यह दुर्भाग्य की बात है और किसी को आज तक राष्ट्रपति की तरफ से इनाम नहीं दिया गया है कि उस ने किसी अपने पड़ोसी की रक्षा के लिए अपनी जान दी है, पडोसी की जान बचाने के लिए अपनी जान दी है । बहुत से हिन्दू हैं जिन्होंने मुसलमानों को बचाया, बहुत से मुसलमान हैं जिन्होंने हिन्दुओं को बचाया लेकिन आज तक उस पर किसी को राष्ट्रपति ने इनाम नहीं दिया है । डाकुओं से बचाने वालों को तो राष्ट्रपति ने इनाम दिया है लेकिन कभी हिन्दू मुसलमान एकता के लिए जो लोग काम करते हैं उन को इनाम नहीं दिया है । नतीजा यह होता है कि जब कम्युनल रायट होते हैं, लोगों को खुली आजादी होती है, चाहे जिस को मारो, चाहे जिस को पीटो, कोई पकड़ने वाला नहीं है । यह हिन्दुस्तान के सारे शहरों में जहा-जहां कम्युनल रायट्स हुए है वहां हुआ है । जब अहमदाबाद में कम्युनल रायट शुरू हुआ तो क्विट इंडिया के परचे लगाए गए सारे अहमदाबाद की गलियों में । वहां यह परचे बांटे गए कि हिन्दुओं की मां बहनों के साथ अन्याय हुआ है, हिन्दुओं पर अन्याय मुसलमान कर रहे हैं । इस प्रकार की अफवाहें फैलाई

गई जो कि हमेशा कम्युनल तनाव में हुआ करता है ।

अध्यक्ष महोदय, आखिर इस देश में कम्यु-नल रायट्स होते कहां हैं ? जहां जहां पब्लिक सैक्टर ह, जहां-जहां बड़े-बड़े इंडस्ट्रियल सेंटर्स हैं जैसे रांची में, टीटागढ़, रूरकेला, जबलपुर और जमशेदपुर में, वहां इसलिए यह रायट्स किए गए किसी प्रकार यह पब्लिक सैक्टर फेल किए जायें । और जहां-जहां बड़े इंडस्ट्रियल सेंटर्स हैं वहां हिन्दू मुसलमान के नाम पर ट्रेड यूनियन बांटे जा रहे हैं इसलिए इन्दौर और अहमदाबाद में रायट किए गए । यह रायट इसलिए यहां किए जाते हैं कि जहां-जहां आम तौर पर मजदूर ज्यादा रहते हैं वहां समाजवाद की चेतना लोगों के दिलों में रहती है तो जब समाजवाद का मुकाबिला करना हो और जब बैंकों के नेशन-लाइजेशन जैसा कदम ले लिया जाय तो इस तरीके की चीजें इसलिए की जाती हैं । अभी हमारे मोरार जी भाई ने कहा कि जब मुस्लिम लीग बनी तो उस की प्रतिक्रिया हुई कि हिन्दू सभा बन गई । उन्होंने अभी कहा कि जिस तरह जो टैबू बनाया जाता है जनसंघ को यह सारा काम वही लोग करते हैं, यह सब कुछ नहीं है, यह प्रतिक्रिया है । लोग नारे लगाते हैं इस देश में पाकिस्तान जिन्दा-बाद—मेरी समझ में नहीं आता, मैं भी इस देश में जहां भी कम्युनल रायट्स हुए हैं. देश के कोने-कोने में वहां गया हूं, मैं ने आज तक कभी नहीं सुना किसी मुसलमान के मुंह से पाकिस्तान जिन्दाबाद के नारे लगाते हुए । आजादी के बाद कहीं यह नारे नहीं लगाए गए । लेकिन पता नहीं मोरार जी भाई को कहां यह नारे सुनाई दे गए ? उन्होंने जो कुछ भी कहा, कहा कि यह तो प्रतिक्रिया हुई है जो भी हुआ है और यह कुछ भी नहीं है ।

श्री कंवर लाल गुप्त (दिल्ली सदर) : होम मिनिस्टर इसको डिनाई करें ?

श्री शशिभूषण : गुप्ता जी, मैं आप से कहना चाहता हूं कि आपके समर्थक सब से बड़े आज आप के साथ मौजूद हैं, इसलिए आप को कुछ बोलने की जरूरत नहीं है ।

सभापति महोदय, साबरमति आश्रम में जहां गांधी जी ने सब से पहले हिन्दू-मुस्लिम एकता की नींव डाली और देश को आजादी का नारा दिया, उस जगह पर भी वहां की कम्यूनल पार्टीज के लोग गये और हमला किया । जब वहां के गवर्नर—श्री श्रीमन् नारायण अग्रवाल—ने कहा कि वहां पर पुलिस भेजिए, लेकिन कोई पुलिस नहीं भेजी गई तब गवर्नर को अपने गार्ड को उन की रक्षा के लिये भेजना पड़ा । इसका नतीजा यह हुआ कि चूंकि साबरमति आश्रम को उन्होंने बचाया, इस लिये उन की अखबारों के द्वारा उपेक्षा कराई गई । गवर्नर के ऐसे कई फोटो हैं, जिन में वे जनता में काम कर रहे हैं, लेकिन अखबारों में उन का नाम तक नहीं दिया गया । इस सारे काम को खासतौर पर आर्गेनाइज कर के किया गया ।

कहा यह जाता है कि ब्रिटिश यहां झगड़ा कराता है, पाकिस्तान झगड़ा कराता है—हम अपनी नाक खुद काट लें, अपनी झोंपड़ी को आग लगा दें और कहें कि हमारे पड़ौसी ने कहा था, इस लिये आग लगा रहे हैं—यह कितने शर्म की बात है । हम खुद उस काम को करते हैं, लेकिन दूसरों को बीच में घसीटते हैं—यह बड़े दुःख की बात है ।

सभापति महोदय, वहां पर आल इंडिया रेडियो से प्रचार किया गया कि दूध में जहर मिला दिया गया है और एक-दो घण्टे तक उसको किसी ने कन्ट्राडिक्ट नहीं किया । आप बताइये—अगर किसी शहर में कह दिया जाय कि पानी में जहर मिलाया गया है, दूध में जहर मिलाया गया है—उसकी क्या प्रतिक्रिया होगी लोगों पर ? उस से लोगों के अन्दर टेन्शन बढ़ेगा । इस तरह

[श्री शशि भूषण]

से वहां पर टेन्शन बढ़ाया गया, उस को रोका नहीं गया।

ये जो पर्चे छापे गये हैं, इसपर छापने वाले का नाम तक नहीं है। हिन्दुओं की बहू-बेटियों के साथ अनाचार किया गया—इस तरह की बातें इन पर्चों में छापी गईं लेकिन किसी प्रेस को नहीं पकड़ा गया। आर० एस० एस० के चीफ़ को पकड़ा गया तो कहा गया कि केन्द्रीय सरकार के इशारे पर पकड़ा गया है, राज्य सरकार ने नहीं पकड़ा है।

सभापति महोदय, वहां के एक एम० एल० ए० लाल भाई कुन्दी लाल चह्वाण साहब के पैरों पर पड़ गये और कहा कि हम लुट गये, तबाह हो गये। उस मुसलमान एम० एल० ए० को मिलने तक नहीं दिया गया, लेकिन जसे ही चह्वाण साहब जाते हैं, उन को जेल में बन्द कर दिया गया। अगर गुजरात सरकार थोड़ा सा भी सतर्क रहती तो यह घटना इतना उग्र रूप नहीं ले सकती थी। सब को पता था कि पर्चे और पोस्टर निकाले जा रहे हैं लेकिन कोई कार्यवाही नहीं की गई। हिन्दुस्तान में जहां भी कम्यूनल रायट्स हुए हैं, अगर लोकल अधिकारी सतर्क रहते तो ऐसा नहीं होता। लेकिन जहां भी ये घटनायें हुई, जो भी लोकल अधिकारी उस के लिये जिम्मेदार थे उनके खिलाफ आज तक कोई कार्यवाही नहीं की गई—न इलाहाबाद में हुई, न रांची में हुई, न जमशेदपुर में हुई और न अहमदाबाद में हुई।

श्री हुकम चन्द कछवाय (उज्जैन) : इन्दौर में भी नहीं हुई।

श्री शशि भूषण : हां, इन्दौर में भी नहीं हुई। मेरी अपनी कान्स्टीट्यूएन्सी में एक हजार मुसलमानों के घर जलाये गये और जो मुसलमान हिन्दुओं के घरों में रहते थे, उनके सामान को उन के घरों से निकाल कर जलाया गया। जानबूझ कर ऐसा किया गया। सभापति महोदय, यह कम्यूनल रायट्स नहीं, कम्यूनल किलिंग है। रायट्स में तो दोनों तरफ़ के लोग मरते हैं लेकिन यहां तो एक ही तरफ के लोग मारे जाते हैं।

एक माननीय सदस्य : शशि भूषण जी को डिस्क्रिप्शन इस लिये ···· (**व्यवधान**) ····

श्री शशि भूषण : सिन्डीकेट को बोलने की जरूरत नहीं है, जनसंघ ही काफी है। संघ-स्वतन्त्र-सिण्डीकेट इस मामले में सब एक हैं, लेकिन स्वतन्त्र पार्टी के सदस्य ने तो कहा है कि गुजरात सरकार को खत्म कर देना चाहिये। अभी हमारे गुजरात के एक मेम्बर पार्लियामेन्ट ने कहा कि बादशाह खां जब वहां पहुंचे तो उन से कहा गया कि कोई भी मुसलमान रिफ्यूजी कैम्प में नहीं है, सब अपने घरों को चले गये। यह सूचना मोरारजी भाई ने भी दी। लेकिन उस के बाद श्री दिनकर मेहता और दूसरे लोगों ने उन्हें प्राइवेट कैम्पस में ले जा कर दिखलाया, हजारों मुसलमान वहां पर मौजूद थे। इस तरह से बादशाह खां की आंखों में भी धूल झोंकने की कोशिश की गई। ज्यादा से ज्यादा लोगों को वहां से बाहर भेजा गया, 40 हजार आदमी खुले में पड़े रहे, उन को एक बार खाना दिया गया। एक लड़के को रात भर सिगरेट से जलाते रहे कि तुम यह कहो कि मैं पाकिस्तान का एजेंट हूं और मैंने यह झगड़ा कराया है। लेकिन उस में कामयाब नहीं हो सके। इस तरह से अपने पाप को दूसरे के सिर पर थोपने की कोशिश की गई।

सभापति महोदय, वहां पर श्री विश्व नाथ पाण्डेय, सुभद्रा जोशी, रणधीर सिंह, चन्द्र जीत यादव गये, तो उन के पीछे पुलिस लगा दी गई, सी० आई० डी० लगाई गई। जहां भी उन्होंने टेलीफोन किया उस को टैप करने की कोशिश की गई। यही नहीं वह जिन जिन से मिले ह, जिनके घरों पर रहे थे, उनके चले आने के बाद में उनको गिरफ्तार किया गया।

जैसा कि मैंने एक एम० एल० ए० को बताया, चह्वाण साहब जब वहां पर गए तो वे उनके पैर पड़ गए ।

एक बात मैं खास तौर पर कहना चाहता हूं कि जो इंक्वायरी शुरू हुई है उससे कोई मतलब हल नहीं होगा । इसकी जुडिशियल इंक्वायरी होनी चाहिए। जब केन्द्रीय सरकार यह सोच रही थी कि वहां जुडिशियल इंक्वायरी की जाये तो उससे पहले ही गुजरात सरकार ने वह इंक्वायरी शुरू कर दी।

मेरा विचार यह है कि जो कम्यूनल संस्थायें हैं उन पर बैन लगाना होगा वरना समाजवाद की स्थापना और गरीब की रोटी की लड़ाई के लिए जो भी क्रांतिकारी कदम उठाये जायेंगे उनको रोकने की कोशिश, कभी रबात की आड़ लेकर और कभी कोई और बात को लेकर, जो यहां पर कुछ महन्त बन गए हैं, वे करते रहेंगे। मैं इस बात से इस देश को आगाह करना चाहता हूं । आर० एस० एस० पर अवश्य बैन लगाना चाहिये।

श्री कंवरलाल गुप्त : सभापति महोदय, एक मिनट में मैं आपसे एक बात कहना चाहता हूं। अभी-अभी कलकत्ते से टेलीफोन आया है कि बड़ा बाजार में पुलिस ने फायरिंग की जिसमें दो आदमी मरे और चार सौ टीयर शेल्स भी फेंके गए। इस सिलसिले में सैकड़ों आदमी गिरफ्तार किये गये हैं। कारण यह हुआ कि .....(**व्यवधान**)......मार्केट में जो यूनियन थी उन्होंने मार्केट बन्द की..... (**व्यवधान**)..... पुलिस ने इन्नोसेन्ट होने के बाद भी....(**व्यवधान**)...

SHRI INDRAJIT GUPTA (Alipore) : Sir, are you going to allow anybody to get up and say what he likes. (*Interruptions*).

SHRI H. N. MUKERJEE (Calcutta North East) : How can the House take cognizance of all this...(*Interruptions* Why are these things going on record? This kind of gregious nonsense is permitted every time..(*Interruptions*) Sir, are you permitting this kind of thing to go into the record which will go to the country? You are allowing a completely unwarranted speech by Shri Kanwar Lal Gupta to go on record..(*Interruptions*).

श्री कंवरलाल गुप्त : यह बहुत गम्भीर मामला है। ....(**व्यवधान**)....वहां पर पुलिस को दबाकर मिनिस्टर लोग गोलियां चलवा रहे हैं । यह नहीं होना चाहिये । यह बहुत सीरियस केस है। ......(**व्यवधान**)....

श्री हुक्म चन्द कछवाय : यह बड़ा सीरियस केस है। .....(**व्यवधान**)....

श्री कंवरलाल गुप्त : वहां पर कम्युनिस्ट आतंक फैला रहे हैं। वहां पर कोई कानून नहीं रह गया है, कोई व्यवस्था नहीं है। ....(**व्यवधान**).....कम्युनिस्टों ने जानबूझ कर गड़बड़ी फैलाई है। ....(**व्यवधान**)...

श्री हुकमचन्द कछवाय : कल यहां पर बनर्जी साहब ने बनारस के मामले को छेड़ा था जब कि रेशम से सम्बन्धित बिल पर बहस चल रही है थी। ....(**व्यवधान**)...

श्री इसहाक सम्भली (अमरोहा) : कंवरलाल जी ने जो कुछ भी कहा है वह बिना आपकी परमिशन के कहा है, उसको एक्सपंज किया जाये ।

[شری اسحاق سمبھلی (امروھہ) :
کنور لال جی نے جو کچھ بھی کہا ھے وہ
بنا آپکی پرمیشن کے کہا ھے، اسکو
ایکسپنج کیا جائے -]

SHRI H. N. MUKERJEE : I want to know if this is a part of the record.

MR. CHAIRMAN : It is the practice here for anybody to get up and say something and it has never been erased before. Therefore I cannot allow it to be erased now. Things have gone in and will remain.

SHRI H. N. MUKERJEE : Do you allow everybody to do the same thing?

MR. CHAIRMAN : No, we do not allow. But when a senior Member like you gets up and says anything like that.. (*Interruption*).

SHRI H. N. MUKERJEE : I never say anything. You allowed him to go on. You do not seem to realise your responsibility. You should realise your responsibility.

SHRI INDRAJIT GUPTA : Why do you call him a senior Member ? He is not a senior Member.

श्री कंवर लाल गुप्त : इन्होंने ठेका लिया है सीनियर मेंबरी का क्या।

श्री जगन्नाथ राव जोशी (भोपाल) : सभापति महोदय, माननीय गृह मंत्री जी का ध्यान गम्भीर बात की ओर मुझे खींचना है। इस सदन में भी एक दम गम्भीर मामला आ गया। वास्तव में जो भी साम्प्रदायिक दंगे हुए हैं, पहले हुए हों या आज हुए हैं, इस से किसी देश की शोभा नहीं बढ़ती। यह केवल दुख की बात नहीं है, शर्म की भी है। क्योंकि आखिर सब एक देश के हैं। तो जो झगड़ा आपसी होता है उस से नुकसान पूरे देश का होता है। जैसे किसी आदमी की दो पत्नियां थीं, उन्होंने सेवा के लिये आपस में एक एक पांव बांट लिया था। एक दिन एक की अनुपस्थिति में एक ही पत्नी ने दोनों पांव दबाये, दूसरे दिन जब दूसरी पत्नी को पता चला कि मेरा पैर पहली ने दबाया था तो उसने उस पैर को पत्थर से मारा, यह देख कर दूसरी ने डंडे से मारा। पति ने कहा कि तुम्हारे झगड़े में मैं मर रहा हूं। तो झगड़ा किस में होता है यह सवाल नहीं है। भारत का नुकसान होता है इस को नहीं भूलना चाहिये। इसलिये इसके पीछे क्या कारण हैं, उनको हम कैसे निकाल सकते हैं इस को देखना आवश्यक है। किन्तु दु:ख की बात है कि इस में, जिस की कोई जरूरत नहीं है, ऐसी राजनीति घसीटी जा रही है।

अहमदाबाद में जो कुछ हुआ वह क्या है, उसके पीछे क्या था यह सब जो एक वहां पर कमेटी बैठी है इन्क्वायरी करने के लिये उससे पता लग जायगा। किन्तु जान बूझ कर यह प्रचार करना कि श्री हितेन्द्र देसाई की सरकार को गिराने के लिये या इन्दिरा जी की सरकार को गिराने के लिये यह सारा मामला चला है इस से जो दुख है वहां हम नहीं पहुंचते। इस में जनसंघ को भी काफी घसीटा गया। यहां माननीय गृह मंत्री जी ने कहा कि श्री बलराज मधोक ने भाषण दिया इसके कारण कुछ हुआ। अब वह दिल्ली में रहते हैं, हमेशा भाषण देते हैं। तो केवल एक आदमी के भाषण से यह हुआ मैं यह मानने के लिए तैयार नहीं हूं। जो वाराणसी में हुआ मैं तो समझता हू कि जिन को होश है वह स्वप्न में भी नहीं सोचेंगे कि बादशाह खां वहां गये इसलिये यह हुआ।

16.43 hrs

[SHRI K. N. TIWARY *in the Chair*]

जो वास्तव में देश के अन्दर सामन्जस्य निर्माण करने के लिये आया हुआ है और उनका दो दिन पहले कार्यक्रम होता है और उनके कार्यक्रम को धब्बा लगाने वाली चीज यदि होती है तो यह सभी के लिये एक गम्भीर मामला है कि इस के पीछे कोई ऐसे तत्व हैं। जो यह नहीं चाहते कि बादशाह खां सामन्जस्य प्रस्थापित करें, आगे चल कर हम एक साथ रहें, यही नहीं बल्कि पाकिस्तान के साथ भी यदि हम एक पड़ोसी के नाते प्यार, प्रेम और सम्मान से रहना चाहते हैं तो यह देश के अन्दर क्यों होता है ? यदि हम नहीं सोचेंगे तो कौन सोचेगा ? इसलिये केवल इधर उधर की राजनीति लाने से लाभ नहीं हैं।

मुझे हंसी आयी जो "ब्लिट्ज" अखबार निकलता है उस में मुझ को भी घसीटा है, और मैं गृह मन्त्री जी का ध्यान इसलिये दिलाना चाहता हू, ऊपर का कैप्शन है

Gujarat riots to discredit PM

और इसके अन्दर है जो चह्वाण जी को नोट करना चाहिये ।

"Oddly enough, though the trouble began on September 18..."

Actually the trouble began on 19th—

"...the California News Bulletin broadcast on September 17 claimed 1,500 persons were killed in rioting in Gujarat."

यह आगे की जरा मजेदार बात है :

"And coincidentally, it is said, Jana Sangh General Secretary, Shri Jaganath Rao, secretly flew down to Ahmedabad straight—from where?—from California on September 17."

आखिर झूठ की भी कोई हद् होती है । मैं 17 सितम्बर को दिल्ली में था । हमारे संसद् अधिकरण की बैठक थी । उसकी रिपोर्ट दूसरे दिन अखबार में आई थी । वास्तव में ऐसे जो अखबार चलाते हैं क्या उस की ओर उन का ध्यान गया है ? 17 तारीख की कैलिफोर्निया बुलेटिन इस को प्रकट करता है कि गुजरात रायट्स में **1500** वेअर किल्ड । आखिर उकसाने की भी कोई हद् होती है । अगर ऐसी ही बातों पर यहां चर्चा होगी तो यह बात मेरी समझ में नहीं आती । इस के दो पहलू होते हैं । वास्तव में वहां कमेटी बैठी हुई है यह देखने के लिये कि कितने मरे । मैं श्री चह्वाण से इस बात में सहमत हूं कि कुछ भी हो, इस तरह से गलत आंकड़े देना ठीक नहीं है । जब तक कमेटी बैठी हुई है और वह अपने निष्कर्ष न निकाले उस के पूर्व कहते जाना कि इतने मरे, इतने नहीं, इस से किसी को लाभ होने वाला नहीं है ।

आप देश में तनाव की स्थिति को खत्म करना चाहते हैं । तनाव की स्थिति केवल सम्प्रदाय में नहीं होती । आज कांग्रेस में दो सम्प्रदाय पैदा हुए हैं और वहां साम्प्रदायिक तनाव पैदा हुआ है । इसी देश में दिल्ली में अखबार वालों ने बतलाया कि डा० राम सुभग सिह और श्री पुनाचा के घर के सामने पुलिस वालों को रखना पड़ा । यह दिल्ली की रिपोर्ट है । यह क्यों ? कांग्रेस अध्यक्ष श्री निजलिंगप्पा की कोई कार रोके ? आप उनसे सहमत नहीं हो सकते । हम भी नहीं हो सकते । मैं उनका क्रिटिक रहा हूं, किन्तु क्या इस का यह मतलब होता है कि किसीको जाने न दिया जाय, किसी को रेजोल्यूशन न पास करने दिया जाय ? उस के घर के सामने निदर्शन प्रदर्शन किया जाय ? साम्प्रदायिक तनाव में ही राजनीतिक सम्प्रदायवाद भी बहुत कठिन होता चला जा रहा है । यहां हमारे संसद् सदस्य बैठे हैं उधर के । मैंने कांग्रेस के जन्तर मन्तर रोड के दफ्तर के बारे में उन के शब्दों को पढ़ा कि संघ के कोई स्वयंसेवक सेवादल की यूनिफार्म पहन कर गश्त लगाते हैं । यह कोई तरीका है ? अगर आपको विरोध करना है तो जरूर कीजिये । हम पार्लियामेंट में पहुंचे हैं, यहां मौजूद हैं, तो यहां पर बात का जिक्र हो सकता है और पता लगाया जा सकता है । दोषी कोई भी क्यों न हो, उस को सजा मिलनी चाहिये । किन्तु आज सारे मामले को लाइटली लिया जाता है ।

आज जो वायोलेंस होती है उस के दो मुख्य कारण हैं । श्री चह्वाण समझ लें । देश में आजादी मिलते ही वायोलेंस प्रारम्भ हुई, बड़े पैमाने पर महाराष्ट्र में हुई है । किस कारण हुई, यह बात अलग है । नेशनल इंटेग्रेशन कमेटी ने जो निर्णय लिया है उस को आप देखिये तो पता चल जायेगा । हमें सही बात का पता नहीं होता और देश में किसी भी बात पर तनावपूर्ण वातावरण पैदा कर दिया जाता

है । तनावपूर्ण स्थिति पैदा करना किसी को भी आता है । डा० श्यामा प्रसाद मुकर्जी की रहस्यमय मृत्यु काश्मीर जेल में हुई । हम ने बार बार मांग की, इस सदन में भी मांग हुई कि उस की जांच होनी चाहिये, लेकिन आज तक नहीं हुई । क्या हम इस पर हंगामा खड़ा नहीं कर सकते? हमारे नेता दीन दयाल उपाध्याय की हत्या आज भी रहस्यमय है ।

एक माननीय सदस्य : * * *

श्री जगन्नाथ राव जोशी : आखिर तनाव जब होता है तो दोनों तरफ से होता है। इस लिये बतलाना चाहता हूं कि केवल एक गुट हो दो गुट हों, इस का मतलब यह नहीं होता तनावपूर्ण वातावरण रहे । राजधानी दिल्ली के अन्दर रहे। डा० राम सुभग सिंह के घर के सामने रहे, दूसरे लोगों के घर के सामने रहे और उसके बारे में हमारा और आप का यहां झगड़ा हो तो फिर क्या होगा । आपस में झगड़ा करते समय यदि इतना तनाव पैदा होता है, निदर्शन प्रदर्शन होता है, धक्कम धक्का होता है, कोई जा कर स्टिअरिंग पकड़ लेता है, क्या यही डिमोक्रेसी है ? क्या इसी को प्रजातन्त्र बोलेंगे ? प्रजा-तन्त्र में मतभेद की गुंजाइश होती है, किन्तु मतभेद को किसी के सामने रखने का भी एक तरीका होता है । इस लिये आज हम बड़ी गम्भीरता से सोचें कि देश में जो हुआ है उसके, जैसा मैंने कहा, दो मुख्य पहलू हैं एक पहलू है विभाजन के पूर्व का और दूसरा पहलू है विभाजन के बाद का । मैं श्री चह्वाण को बतलाना चाहता हूं, उस समय श्री चह्वाण का जन्म तक नहीं हुआ था, जब महाराष्ट्र में यवला में 1893 में साम्प्रदायिक दंगे हुए थे । उस समय न संघ था और न जन संघ था । किन्तु पहले यहां जो झगड़े होते थे उन का एक कारण था, जो श्री मोरारजी देसाई ने बतलाया है । मुझे खुशी हुई कि इधर आते ही श्री मोरारजी देसाई ने ऐसा भाषण दिया जो हमारे दिल को अच्छा लगा । जो भी कांग्रेस का नेता अधिकार छोड़ देता है वह बिल्कुल यही भाषण बोलता है । यह हमारा आज तक का अनुभव रहा है । चह्वाण साहब भी अगर कहीं सिंडीकेट में फंस कर इधर चले आते तो वह भी ऐसी ही बात बोलते, यह हम जानते हैं ।

विभाजन से पहले जब दंगे होते थे, तनाव होता था तो उसमें एक सब से बड़ी बात यह होती थी कि यहां के मुसलमान यहां रह नहीं सकते । इस आधार पर यह सब चलता था । जगह जगह ऐसे कनफ्रंटेशन पैदा करने की कोशिश की गई । 1923 में काकीनाडा कांग्रेस में सब से पहली बार वन्दे मातरम् को गाये जाने से रोका गया । इसलिए रोका गया कि यहां के मुसलमान कहते थे कि इस में दुर्गा-देवी का वर्णन है । त्वम् हि दुर्गा दशप्रहरण धारिणी, यह जो उसमें है यह उनको मंजूर नहीं था । इसलिए इंटेग्रेशन, एसिमिलेशन, आइडेंटिफिकेशन आदि करने की जो बात उसको लगातार 1920 से 1947 तक नहीं किया गया । आप डा० राधाकृष्णन् जो हमारे भूतपूर्व श्रद्धेय राष्ट्रपति रह चुके हैं, उनकी किताब को पढ़ें । अपनी किताब में उन्होंने स्वीकार किया है :

"After all, if tomorrow there is going to be a world Government, who will provide the nucleus, if not India?

धर्म को सही मानों में हमने पहचाना है । इसलिए देश के अन्दर कई पन्थ, उपपन्थ मानने वाले लोग हैं और रहेंगे । कोई कल को जाकर क्या यह कहेगा कि मूर्त्तिपूजा चूंकि इस-लाम नहीं करता है, ईसाई इसमें विश्वास नहीं करते हैं, इस वास्ते यह नहीं होनी चाहिये ? लेकिन यहां आर्य समाजी हैं, सिख समाज है जो अपने-अपने विश्वासों के आधार पर चलते हैं । सिख अपने सम्प्रदाय के अनुसार

***Expunged as ordered by Mr. Speaker, vide Debates Dated 5-12-69, Col. 227.

गुरुद्वारे में जाते हैं और ग्रन्थ साहब की उपासना करते हैं। आर्य समाजी यज्ञ करते हैं, हवन करते हैं। दोनों ही मूर्त्ति पूजा में विश्वास नहीं करते हैं। इसलिए आदिगुरु शंकराचार्य ने समग्र देश का भ्रमण करके चारों दिशाओं में मठों की स्थापना की थी। उस समय कई पन्थ देश में प्रचलित थे, शिव, विष्णु, शक्ति, गणपति, सूर्य की पूजा उपासना हुआ करती थी। तब उन्होंने कहा :

आकाशात् पतितम् तोयम् यथा गच्छति सागरम्
सर्वदेव नमस्कारम् केशवम् प्रतिगच्छति।

किसी भी देव की पूजा करे इस में अन्तर नहीं आता है। आज आवश्यकता इस बात की है कि पंचायतन ही न रहते अष्टायतन् नवायतन करने की जरूरत है। किसी पर भी कोई रोक लगाने की आवश्यकता नहीं है। यहां आपके मस्तक पर धर्म चक्र प्रवर्तनाय लिखा है। मैं इस धर्म को ले कर चलता हूं। वह धर्म क्या है इसको ट्रेंजरी बैंचिज वाले बतायें। इन्होंने इसको यहां लगाया है, मैंने नहीं लगाया है। किन्तु हमारा धर्म यही कहता है कि पत्नी की भी धर्मेच, अर्थेच, कामेच, हम जिम्मेदारी लेते हैं लेकिन जहां तक मोक्ष का सम्बन्ध है हम उसके साथ भी कोई जबर्दस्ती नहीं कर सकते हैं। इन तीन बातों के लिए जिम्मेदार हैं, मोक्ष के लिए जिम्मेदार नहीं हैं। पत्नी पर भी जो धर्म किसी प्रकार की जर्बदस्ती नहीं करना चाहता वह क्या किसी दूसरे पन्थ पर करेगा ? क्यों करेगा ? क्या जरूरत है ?

इस देश में राम कृष्ण परमहंस पैदा हुआ और उन्होंने अपने विश्वासों के अनुसार साधना करके भगवान की प्राप्ति की। उन्होंने इसाई पन्थ के अनुसार साधना करके भगवान की प्राप्ति की। उन्होंने मुसलमान पन्थ के अनुसार साधना करके भगवान की प्राप्ति की। किन्तु यह कौन कर सकता है ? इस देश के धर्म में जो विश्वास करता है, वही कर सकता है। भगवान सब तरफ है, हर एक के दिल में है। इस बात को अगर ले कर हम चलते हैं तो झगड़ा की कोई गुंजाइश बाकी नहीं रह जाती है।

वास्तव में क्या होता है ? आप लोगों ने ने भी स्वीकार किया है कि जब अंग्रेज यहां थे तब उन्होंने जो भेद था, उसको उकसा कर लाभ उठाया। उसके पीछे एक राजनीति थी। किन्तु झगड़े किस किस बात को ले कर होते थे। उस में एक मन्दिर है, दूसरे मस्जिद के सामने बाजे बजाना है, तीसरे होली के दिन रंग का इस्तेमाल है और चौथे गाय है। इन बातों को लेकर होते थे। आखिर सामंजस्य की प्रस्थापना करनी पड़ती है। यह सामंजस्य इस देश में प्रस्थापित नहीं किया गया है। हमारे देश की तो यह महत्ता है कि इस देश के अन्दर कई भाषायें चलती हैं। तुंचत्त एड्त्तन ने मलयालम में अपनी रचनायें लिखीं, तुलसीदास ने अवधि में, त्यागराज ने तेलेगू में। हमारा कम्ब तमिल में लिखेगा, थिरुवल्लार तमिल में लिखेगा। भाषा का सवाल नहीं आता है। भाषा के पीछे "चतुर्विध पुरुषार्थ धर्म अर्थ काम मोक्ष" की ही कल्पना आती है, दूसरे पंथों में नाम चाहे अलग हों। इसी कारण हिन्दुस्तान में आप को रामायण की कई प्रतियां मिलेंगी। झगड़ा इस पर नहीं हो सकता है, क्योंकि लिखने वाले द्वैत के पीछे पीछे हुए अद्वैत के आधार पर यह देश खड़ा है।

इस देश में सहस्त्रदल कमल होता है, मगर उसकी पंखुड़ियां अलग-अलग होने से उसकी खुशबू अलग अलग नहीं है—पंखुड़ियां भिन्न-भिन्न होने के बावजूद खुशबू एक ही होती है। इस देश में पंथ कई हैं, परमात्मा एक है। भाषा कई हैं, भाव एक हैं ! देखने वाली आंखें दो हैं, दिखाई देता एक है। सुनने वाले कान दो हैं, सुनाई देता एक है। हाथ दो हैं, कृति एक है। पांव दो हैं

[श्री जगन्नाथ राव जोशी]
गति एक है। इस में अन्तर नहीं आता। यह द्वैत ऊपर ही ऊपर होता है।

यहां खाने के कई रिवाज हैं। कोई इडली खाता है, कोई पूरी खाता है, कोई दोसा खाता है और कोई चावल खाता है। इस से कोई अन्तर नहीं होता है। "अहं वैश्वानरो भूत्वा प्राणिनां देहमाश्रितः, प्राणापान-समायुक्तः पचाम्यन्नं चतुर्विधम्"। दुनिया में कई अग्नियां हैं: दावाग्नि, जटराग्नि, वाडवाग्नि। अग्नि के बिना जीवन नहीं चल सकता है। मेरे अन्तर में जो अग्नि जल रही है वैश्वानर के रूप में, उस को तृप्त करने के लिए समिधा के रूप में मैं खाता हूं; तब क्या खाता हूं, यह सवाल नहीं आता है, क्यों खाता हूं, यह सवाल आता है। यदि भगवान् के मन्दिर के रूप में इस देह को समझ कर हम सारे जीवन को चरितार्थ करने की कोशिश करते हैं, तो झगड़े की कोई बात नहीं है।

जिस देश में हम ने जन्म लिया है, उस में टालरेंस का हमेशा स्थान रहा है। यह टालरेंस क्यों आता है? **टु नो आल इज टु फ़ारगिव आल**। इस लिए वास्तव में बुद्ध भगवान् का विचार सबसे पहला डेविएशन था। यहां कोई किसी को हिन्दू बनाने नहीं जाता है।

शृंगेरी के पुराने शंकराचार्य—वर्तमान शंकराचार्य के गुरु—के पास एक अमरीकन सज्जन आया था। उन्होंने कहा कि मुझे हिन्दू होना है। शंकराचार्य ने कहा कि मझे तीन बातें बताइये: पहली, आप कहते हैं कि मैं क्रिस्चियन हूं, उस का मतलब क्या है, यह समझने की कोशिश कीजिए; दूसरे, इस जन्म में आप क्या प्राप्ति करना चाहते हैं, वह देखिये और तीसरे, क्रिस्चियन रहते हुए भी वह प्राप्त हो सकता है या नहीं; इस नतीजे पर पहुंचो और मेरे पास आओ। उन सज्जन की समझ में नहीं आया, तो उन्होंने कहा कि मैं हिन्दू बनने के लिए आया हूं। शंकराचार्य ने कहा कि खुद को समझने का नाम ही हिन्दू है; आप क्रिस्चियन हैं ना, इस को समझिये; क्या प्राप्त करना चाहते हैं, यह समझने की कोशिश कीजिए; क्रिस्चियन रहते हुए भी वह प्राप्त होता है या नहीं, इस का प्रयोग तथा प्रयत्न कीजिए; तब पता चलेगा कि वह प्राप्त होता है। इसी लिए गीता में जो यह कहा है कि "स्वे स्वे कर्मण्य-भिरतः संसिद्धि लभते नरः", वह मुफ्त में नहीं कहा है। "येऽप्यन्य देवता भक्ता यजन्ते श्रद्धयान्विताः, तेऽपि मामेव कौन्तेय यजन्त्यविधिपूर्वकम्"। जो श्रद्धा से अपने अपने देवताओं की पूजा करते हैं, वे सभी मेरी उपासना करते हैं, वे सभी सत्य की उपासना करते हैं। दुनिया की इतनी बड़ी भारी परम्परा के रहते हुए भी यदि कोई कहे कि वह हमारे साथ रह कर जीवन नहीं बिता सकता है, तो मैं इस को ग्रेटेस्ट इनसल्ट, सबसे बड़ा अपमान, समझता हूं। चूंकि सबको संग्रहपूर्वक, साथ ले कर जाने की वृत्ति इस देश में पैदा हुई है, इस लिए इस देश में कभी झगड़ा नहीं था। जैसा कि कहा गया है, अंग्रेज से पहले यहां कोई झगड़ा नहीं था।

इस देश में राजनीति के कारण ही झगड़ा प्रारम्भ हुआ। आखिर इस देश का विभाजन किस प्रकार स्वीकार किया गया? यदि हम प्यार से बंटवारा करते, तो मुझे कोई आपत्ति न होती। परन्तु बंटवारा प्यार से नहीं हुआ है। बंटवारा डर के मारे, खून-खराबे से, हुआ है। यदि एक बार लोगों को पता चल गया कि झगड़ा करने से कुछ न कुछ मिल जाता है—झगड़ा और गड़बड़ करने से देश का आधा हिस्सा मिल गया; 1947 में काश्मीर पर हमला हुआ और एक-तिहाई काश्मीर मिल गया; कच्छ पर आक्रमण किया, तो कच्छ का कुछ भाग मिल गया—, तो फिर लोग झगड़ा करेंगे या नहीं? जब हर बार कुछ मिलता ही जाता है, तो वह

प्रवृत्ति भी बढ़ती ही जाती है। आखिर इस प्रवृत्ति को हम कहां रोकेंगे?

अगर रोने वाले बच्चे को मालूम हो कि मां हर बार रोने पर लड्डू देती जायेगी, तो वह रोना बन्द नहीं करेगा । लेकिन अगर उसको बीच में पता चल जाये कि हर बार लड्डू नहीं मिलेगा, कभी चपत भी मिल जायेगी, तब वह रोना बन्द करेगा ।

नैशनल इनटेग्रेशन कौंसिल में आप ने यह स्वीकार किया है :

"Attempts by communal elements in the minority communities to rouse communal passions and separatist feelings have also to be vigorously fought. Besides being harmful to the secular basis and unity of the country, they jeopardise the interests of the minority communities themselves. In this context, the enlightened members of the minority communities should re-recognise their special responsibility and should join hands with other secular forces to combat this tendency."

17.00 hrs.

मैं यही पूछना चाहता हूं कि चागला जी ने जो कहा—He is an enlightened member. चागला जी ने रबात के बारे में कहा, चागला जी ने अहमदाबाद के बारे में कहा किन्तु गृह मंत्री उससे सहमत नहीं हैं। आज भी महाराष्ट्र के अन्दर पुराने एस० एस० पी० के कार्यकर्ता हमीद बलवाई जो हैं उन्होंने एक किताब लिखी है । उसमें कई संसद्-सदस्यों के नाम का जिक्र हुआ है । मैं उन के नाम लेना नहीं चाहता । लेकिन उस में यह बताया है कि कौन-कौन एक योजनाबद्ध तरीके से कांग्रेस के अन्दर घुसा है. कौन-कौन एक योजनाबद्ध तरीके से कम्युनिस्ट पार्टी के अन्दर घुसा है । उनके नाम मैं यहां नहीं लेना चाहता । उनकी लिखी हुई किताब मौजूद है, वह आप पढ़ लीजिए, बहुत बढ़िया किताब है। तो आखिर यह जिम्मेदारी सब के ऊपर आती है। हमारे ऊपर भी आती है, आपके ऊपर भी आती है। किन्तु एक बार पार्टीशन होने के बाद जैसा कई लोगों को लगा था, हमारे राजगोपालाचारी जी को भी लगा था

After all Pakistan is going to be the panacea for all Hindu-Muslim ills.

किन्तु जैसा अभी मोरार जी भाई ने स्वीकार किया—That was not the end. उसके आगे बढ़ गए । क्यों यह बढ़ क्यों गए? आज आखिर में कुछ एक निश्चितता हमारे विचार में आनी बहुत आवश्यक है। इसलिए मैं यह भी पूछना चाहता हूं कि आखिर यह जो गड़बड़ होती है यह क्यों होती है? वाराणसी की बात जो आई, चह्वाण जी ने यहां स्टेटमेंट दिया। हम यहां लोक सभा में क्यों बैठे हैं?

To collect the correct information from the authority.

किन्तु आज सब अखबार मैंने देखे, यह टाइम्स आफ इंडिया और पैट्रियट इन दोनों ने केवल यह लिखा है कि

"The trouble, it was stated today, arose when a mob of over 1,000 persons attacked the Lal Bhairon Temple, and disutrbed the Bhairon Astami celebrations."

आपने कहा कि देयर वाज सम डिस्प्यूट । अब यह डिसप्यूट किस रूप का था? यह डिस्प्यूट एकदम एरप्ट हुआ क्या? अगर एकदम एरप्ट हुआ तो उसका कारण क्या था? यह कोई देखेगा या नहीं? वास्तव में जो मैं सामंजस्य कहता हूं, सामंजस्य इस बात को ले कर मैं कहता हूं कि हजरत मुहम्मद साहब ने इस बात को कहा है कि सब दुनिया को मस्जिद समझो, सब जगह पवित्र है। इसलिए भारत का आधा हिस्सा पाक समझना और बाकी हिस्सा नापाक समझना, यह ठीक नहीं है । सब दुनिया के अन्दर भगवान भरे हुए हैं । इसलिए सच्चा और ईमानदार मुसलमान चलती हुई गाड़ी में नमाज पढ़ता है । भगवान के साथ उन का एक बार लगाव हो जाता है तो कहीं भी वह कर सकते हैं। मैं जब चुनाव में गया था भोपाल

[श्री जगन्नाथ राव जोशी]

में तो मेरे साथ में काम करने वाले एक मुसलमान थे। शाम को साढ़े छः बजे तो उन्होंने कहा कि मैं नमाज़ पढ़ता हूं। मैंने कहा कि खेतों में कैसे पढ़ेंगे ? उस ने कहा कि यहीं पढ़ लेंगे। मैंने कहा पानी ? उस ने कहा कि पानी की जरूरत नहीं है। उन्होंने मिट्टी से अपने हाथ साफ किए और वहीं नमाज़ पढ़ी। कहां अन्तर आता है ? क्यों अन्तर आता है आखिर ? पानी नहीं है, मिट्टी है, जगह नहीं है, खेत है। जहां जाओ वहीं कर सकते हो। आखिर सच्चाई जो होती है सच्चाई महत्व की होती है। भगवान के बारे में जो श्रद्धा होती है वह श्रद्धा महत्व की होती है। इस बात को न समझते हुए कुछ अलग समझने की बात जब होती है तो गड़बड़ होती है। जैसे टालरेंस की बात कही न, Tolerance has also got a limit. इसलिए जो उन की हिमायत करते हैं उनके लिए कहता हूं। मैं चाहता नहीं हूं कि इस देश के अन्दर कुछ हो। लेकिन इस देश के अन्दर क्यों कुछ होता है इस को भी तो समझना चाहिए। केरल की बात है। केरल में मैंने अंगाडीपुरम् टेम्पल में खुद जा कर देखा है कि वहां पर एक शिवलिंग मिला है। उस के बारे में पूछे गए प्रश्न का वी० सी० शुक्ला साहब यह जवाब देते हैं कि :

This was objected to by the Muslims who worship at the Muslim Madrasa adjacent to the temple.

मैं वहां जा कर देख के आया हूं। आखिर केरल के अन्दर किसी को मस्जिद में जाने में रोक है क्या? चर्च में जाने के लिए रोक है क्या ? यदि है तो वह गलत है। किसी को रोक नहीं होनी चाहिए—

But at the same time, everybody has the right to worship.

केरल के उस समय के जो मुख्य मंत्री थे ई० एम० एस० नम्बूद्रीपाद वह भी पलानी टेम्पल में अपनी पत्नी के साथ खड़े हो कर पूजा करते हैं जिस की दूसरे फोटो भी अखबारों में आई। उन से सवाल किया गया तो उन्होंने कहा To respect the sentiments of my wife, I had to go there. ठीक है, Let us respect the sentiments. मैं जाऊं न जाऊं, मैं शैव हूं वैष्णव हूं, कुछ भी हूं लेकिन आखिर जो लोग चाहते हैं तो यह आबजेक्शन क्यों आता है ? क्या जरूरत है ?

मैं दूसरी बात भी बताना चाहता हूं। विवेकानन्द शिला स्मारक का कार्यक्रम बनाया गया। अब विवेकानन्द तो किसी एक के नहीं थे। दुनिया में जा कर जिन्होंने भारत के गौरव की ध्वजा फहरायी उन विवेकानन्द के शिला स्मारक की टेबलेट हटाई गई—

That was desecrated. And those persons were brought to book and they were sentenced. Catholics.

अब मुझे यह समझ में नहीं आता कि यह क्यों किया ? यह 11 कैथोलिक पकड़े गए। मैं ने कन्या कुमारी में देखा कि वहां कन्याकामेरी की एक अलग स्टेचू आज भी है। उस का किसी ने विरोध किया क्या ? कन्यकामेरी की आज भी स्टेचू खड़ी हैं। उसका देश के अन्दर कोई विरोध नहीं आया। वहां स्टेचू है, लोग आते हैं। वहां महात्मा जी का भी पुतला लगा है, वहां भी लोग आते हैं। कन्या कुमारी का मन्दिर है, मेला लगता है, वहां भी लोग आते हैं। फिर जिस प्रस्तर-शिला पर बैठने के बाद आत्मानुभूति प्राप्त करके भारत की उस आत्मा को दुनिया के सामने उन्होंने प्रकट किया, स्वामी विवेकानन्द महाराज की समाधि जहां लगी हुई थी वहां यदि उन का स्मारक बनता तो सब को खुशी होनी चाहिये थी, सब को आनन्द होना चाहिये थी, आखिर विवेकानन्द इस देश के

थे, न जनसंघ के थे, न आर० एस० एस० के थे—

Why was the tablet desecrated? Then there was a wonderful thing. Advice was given by the then Chief Minister, Mr. Bakthavatsalam: you should not erect a statute there but have a small idol so that it can be covered and protected properly. Why covered and protected?

यह क्या तरीका है, व्हाई कवर्ड, व्हाई प्रोटेक्टेड ? मेरे कहने का मतलब यह है कि इस देश की उदारता है, इस देश के जो विचार हैं क्या वह सबके लिये नहीं हैं, क्या वह हर एक के लिये नहीं हैं ? अगर किसी को दुख होता है, उसके लिये हम खड़े रहेंगे, लेकिन वास्तव में किसी के साथ अन्याय न हो, यह बात भी उसमें होनी चाहिये।

Why the temple at Angadipuram is guarded and protected by the police?

इसकी क्या जरूरत है ?

मैं कुछ और बातें भी चह्वाण साहब के सामने लाना चाहता हूं। इस देश के अन्दर कई मन्दिर टूटे हुए हैं। मथुरा में तो गायब ही हो गये; अयोध्या में पुलिस खड़ी हुई है। मैं एक और खास बात चह्वाण साहब के लिये बताता हूं—महाराष्ट्र में जहां पर ज्ञानेश्वर महाराज ने जिस खम्बे से पीठ लगा कर ज्ञानेश्वरी का प्रवचन किया उस खम्बे के सम्बन्ध में झगड़ा हुआ और वह मामला हाई कोर्ट तक गया। मेरी समझ में नहीं आता कि वहां पर हिन्दू और मुसलमान क्यों झगड़ा करते हैं, क्या जरूरत है कि हाई कोर्ट तक वह मामला गया। वह झगड़ा होने के बाद आज वहां पर मन्दिर बना हुआ है, उस खम्बे का मन्दिर बना हुआ है, स्मृति के रूप में बना हुआ है।

अजमेर वाले यहां पर बैठे हुए हैं—अजमेर में एक ढाई दिन का झोंपड़ा है, वह एक पुराना संस्कृत विश्वविद्यालय था, करण सिंह जी उस को जानते होंगे। आज उस में कई स्तम्भ ऐसे हैं, काफी तोड़-फोड़ करने के बाद भी उस में जो खुदी हुई मूर्त्तियां हैं, वे वैसी की वैसी हैं। कुछ समझ में नहीं आता—क्या हिन्दुस्तान में जगह कम है, क्या हिन्दुस्तान के अन्दर पत्थर कम हैं, क्या यहां मन्दिर बनाने के लिये पत्थरों की कमी है, मस्जिद के लिये पत्थर है, चर्च के लिये पत्थर है, गुरुद्वारे के लिये पत्थर है, और कहीं न जायें, श्मशान में जाने वालों की समाधि बनाने के लिये भी पत्थर हैं, फिर क्यों पत्थरों के लिये झगड़ा चलता है—मेरी समझ में नहीं आता है। इस भावना को समझ कर चलें, तब यह झगड़ा दूर हो सकता है, उस को एवर्ट करने की सब को कोशिश करनी होगी।

काश्मीर का एक मामला है—यह अखबार में आया है, काश्मीर के हिन्दुओं ने फिर मांग की है कि परमेश्वरी हाण्डू का क्या हुआ····

श्री इन्द्रजीत मल्होत्रा (जम्मू) : चेयर-मैन साहब, यह गलत बात है। काश्मीर के किसी हिन्दू ने एज़ ए हिन्दू कभी ऐसी मांग नहीं की है।

श्री जगन्नाथ राव जोशी : यह अखबार में आया है। यह अखबार महाराष्ट्र से निकलता है। मैं एक बात जानना चाहता हूं—

When a mother demands that her minor girl had been kidnapped, was it not the duty of the law of the land to produce the girl before the court of law and find out whether it was case of kidnapping or whether she went of her own will and also whether the girl was minor or she was major. Who is to decide? Who is the deciding authority?

चह्वाण साहब इस के बारे में बतला दें तो बात खत्म हो जाती है। हम झगड़ा खत्म करने के लिये यहां आये हैं, बढ़ाने के लिये नहीं आये हैं। जिस कारण से तनाव बढ़ता है, क्या उस कारण को आप निकालना नहीं चाहते। यह एक स्पेसिफिक केस है, इस में किसी राज्य का सवाल नहीं है। अहमदाबाद में झगड़ा हो गया तो हितेन्द्र देसाई का नाम लिया जा

[श्री जगन्नाथराव जोशी]

रहा है, कटक में झगड़ा हुआ—वहां तो जन कांग्रेस और स्वतन्त्र दल की सरकार है, वेस्ट-बंगाल में झगड़ा हुआ—वहां जगत दल का नाम लिया जाता है, लेकिन सवाल यह नहीं है कि इस देश में शासन किस का चल रहा है। इस लिये जो वास्तविक बात है उस को लेकर हमें चलना चाहिये। इस देश में किसी की भी निष्ठा के बारे में सन्देह प्रकट करने का प्रयत्न नहीं करना चाहिये, क्या जरूरत है। हमारे कारण जो जापानी बौद्ध बने, वे अगर हिन्दुस्तान के बौद्ध पवित्र स्थानों को देखने के लिये आते हैं, बोध गया जाते हैं, सांची जाते हैं, सारनाथ जाते हैं—

If he visits Budh Gaya he never becomes a suspect in the eyes of the Japanese.

उसी तरह से हिन्दुस्तान से अगर कोई मक्का जाये, मदीना जाये, पैलेस्टाइन जाये He should never become a suspect in the eyes of others for that reason.

आध्यात्मिक उन्नति के लिये कोई कहीं भी जा सकता है। इस बात को लेकर हम चलें तो कोई झगड़ा होने की जरूरत नहीं है। लेकिन जब सामंजस्य टूट जाता है, जैसे आज वाराणसी में घटना होती है, अहमदाबाद में घटना होती है और उस को लेकर जान बूझ कर जब राजनीति खेली जाती है, किसी को कन्डेम करने का प्रयत्न किया जाता है तो उसका परिणाम क्या होगा ? परसों सेठी साहब से मैंने एक सीधा सा सवाल किया था—रांची के बारे में कि दयाल कमीशन बैठा था क्या उस ने अपना निर्णय नहीं दिया है, कि जब संघ या जन संघ का नाम लिया गया तो क्या उस ने नहीं कहा है —

On enquiry it was found that it had absolutely no hand in it.

फिर सेठी साहब क्यों मुकरते हैं ? यहां गलत हवा पैदा करने का प्रयत्न क्यों किया जाता है, हमारे खिलाफ हवा पैदा करने की कोशिश क्यों की जाती है, क्या आप इस तरह से टेन्शन क्रियेट नहीं कर रहे हैं। कल हमारे घर पर कोई हमला करे तो ? राम सुभाग सिंह के घर के सामने पुलिस रखनी पड़ी, दिन रात हमारे खिलाफ़ वातावरण पैदा करें, झूठ बोलें। सामान्य आदमी नहीं समझता है कि कैलिफोर्निया कहां है, करोल-बाग कहां है। यह राजनीति ठीक नहीं है, इस राजनीति को हटाइये। मैं जानना चाहता हूं कि इस देश को आप कोई भी नाम दीजिए, आपको हिन्दू राष्ट्र मंजूर नहीं है, चह्वाण साहब बहुत बोलते हैं, क्या उनको पता नहीं कि हमारा पड़ोसी नेपाल राष्ट्र हिन्दू राष्ट्र है, क्या वहां पर माइनारिटीज़ का खात्मा हो जाता है ? Is there a religious persecution? यहां पर धर्मचक्र क्यों लिखा है ? धर्म का अर्थ है धारणा—राजा के लिए धर्म, पत्नी के लिए धर्म, पुत्र के लिए धर्म, पिता के लिए धर्म, टीका लगाना ही धर्म नहीं है। धर्म का अर्थ है कर्त्तव्य। आप कर्त्तव्य की पवित्र भावना को लेकर चलें। वरना अभी तो—

There is a wonderful confusion. Whenever there is a gentleman coming from East Bengal to Assam, if he is a Hindu he is considered to be a refugee, and if he is a Muslim, he is considered to be an infiltrator. Why ? On the 14th August, 1947, all those who resided in Pakistan became Pakistanis and all those who resided here were all Hindus or Hindustanis. You call them Hindus; you call them Bharathiyas; you call them Indians. I have absolutely no objection, but let there be one common Constitution and a common civil code under which everybody will come.

17.12 Hrs.

[MR. SPEAKER *in the Chair*]

चह्वाण साहब का ला जगन्नाथ राव को जोशी समझता है, आई एम ए हिन्दू।

The law never waits to ask me who am I. I am not allowed to marry a second wife,—although I do not have the first;

Why? Because I am treated that I am a Hindu.

AN HON. MEMBER : You can marry one.

SHRI JAGANNATH RAO JOSHI : Well, I will marry an interplanetary wife.

......(**व्यवधान**)....

तो आप संकुचित दायरे में घूम रहे हैं । यहां पर सवाल था यूनिफार्म सिविल कोड का । डिप्टी मिनिस्टर, श्री यूनस सलीम ने जवाब दिया :

"The difficulties experienced by the Government in framing a uniform civil code are, lack of uniformity of views among the different sections of society in parts of the country and conservatism which always resists any attempt to reformation and change."

इसमें यह पता नहीं चलता है कि कौन कंजर्वेटिव है और कौन इसका विरोध कर रहा है । इसमें कुछ नहीं है । और यदि कंजर्वेटिज्म है तो उसको निकालना चाहिए । देश सब एक है । जो यहां पर रहते हैं उन सभी के लिए एक संविधान है । संविधान में सभी को समान अधिकार दिया गया है ।

Irrespective of cast, colour, creed or sex, everybody should have equal rights.

अहमदाबाद में झगड़ा हो गया तो झट से अखबार में खबर आई कि पुलिस में इस प्रकार से भर्ती की जायेगी । मेरी समझ में नहीं आता कि एक बार यह कोटा शुरू हो गया तो पुलिस के बाद कल सेना में भी अगर इसी कोटे के बलबूते पर भर्ती हो गई तो वहां पर यह भी कहा जा सकता है कि हम कोटे के हिसाब से ही मरेंगे । हमारा मरने का कोटा खत्म हो गया है इसलिए अब लड़ाई बन्द ।

If we are listed according to quota, we will die also according to the quota only.

तो इस बात को लेकर मैं बताना चाहता हूं कि सन्देह जो पैदा होता है वह कहां होता है ? वह सन्देह आप लोग पैदा कर रहे हैं । आज तक आपने कश्मीर को अलग रखा है । यह बात मेरी समझ में नहीं आती । आपने कश्मीर को कांस्टिट्यूशनली क्यों अलग रखा है । संविधान सब के लिए समान है । हैदराबाद, जूनागढ़, भोपाल सबके लिए एक हो गया, सब के लिए समानता थी तो फिर कश्मीर के लिए क्यों नहीं है । वहां के लिए आपने एक कानून क्यों नहीं बनाया ?

झगड़े के बाद प्रधान मन्त्री उत्तर प्रदेश दौरा करने गईं तो उन्होंने बिल्कुल जानबूझ कर मुसलमान और क्रिश्चियन लोगों से कहा कि वे भी वफादार रहें ।

Who the devil told you that they were disloyal ?

किसने बताया ? आज अब्दुल हमीद की गौरव गाथा कलेन्डरों के रूप में घर घर में है । तो आप सब को साथ लेने की कोशिश करें । पाकिस्तान दिन रात उभाड़ता है । जबाब मिला :

"....Anti-Indian propaganda in the Government-controlled and other Pakistani information media continues at a high pitch."

रात को कौन-कौन से होटल खुले रहते हैं और कहां कहां के रेडियो लगाये जाते हैं ।

This is the work of the Intelligence Department. Why should our Intelligence Department always fail?

चीन के बारे में भी फेल्योर, कश्मीर के बारे में भी फेल्योर और दंगों के बारे में भी फेल्योर । आज चह्वाण साहब कहते हैं कि बनारस में डिस्प्यूट था । पता नहीं डिस्प्यूट था या नहीं लेकिन अगर था तो क्या उसको हल करने की कोशिश की गई । .... (**व्यवधान**) ....यह जो न्यूज में अलग अलग चीजें आती

[श्री जगन्नाथ राव जोशी]

हैं वह ठीक नहीं है। तो आप बिल्कुल सन्देह न करें। अगर किसी को बुरा लगता है तो लगे। आखिर हमारे देश में जो मुसलमान हैं वह यहीं के हैं।....(**व्यवधान**).....इंडोनेशिया में एयरलाइन्स को गरुड़ बोलते हैं, बैंक को कुवेर बोलते हैं। अर्जन, भीष्म, द्रोण, ये सब नाम रखते हैं। शान्ता नाम की स्त्री भी मिल सकती है। जो रोजा रखते हैं उसके लिए उपवास का शब्द प्रयोग करते हैं। वे भी अपनी संस्कृति और सभ्यता का प्रयोग करते हैं। वे मुसलमान नहीं हैं क्या ? इसलिये आज की जो बदलती हुई दुनिया है उस के साथ प्रगतिशील जीवन के साथ-साथ अपना पन्थ भी चलना चाहिये अन्यथा विकासोन्मुख जीवन नहीं रह सकता। इसलिये बदलती हुई स्थिति को ले कर हम को भी आगे बढ़ना है। सेक्यूलरिज्म का विचार भारत का विचार था, केवल मुसलमानों के लिये नहीं है। यहां जैन थे, सिख थे, लिंगायत थे। हमारे यहां रतलाम में जैन दिगम्बरों और श्वेताम्बरों में झगड़ा हुआ। इमाम साशव ने कहा कि दक्षिण में झगड़ा नहीं होगा। किन्तु उन्हें मालूम नहीं कि हाथी के भाल पर जो नाम है वह 'वी' जैसा रहे या 'वाई' जैसा रहे यह झगड़ा प्रिवी काउन्सिल तक गया। मुसलमानों में पिछले ही साल गाजीपुर जिले के अन्दर शिया और सुन्नियों के अन्दर झगड़ा नहीं हुआ क्या ? केरल के अन्दर क्रिश्चियन और मुसलमानों के बीच झगड़े नहीं हुए ? पारसी, एंगलो-इंडियन कम्युनिटी के साथ क्या दुर्व्यवहार हुआ? उल्टे दादा भाई नौरोजी, फ़ीरोज़ शाह मेहता और टाटा को सम्मान का स्थान मिला। हम ने विदेशी वस्त्रों का बहिष्कार किया किन्तु टाटा का विरोध नहीं किया। हिन्दुतान के अन्दर सहिष्णुता का भाव ले कर काम करें, किसी भी रूप में कोई प्रार्थना क्यों न करे, सब को मिल कर सामन्जस्य फैलाना है। इस दिशा में सरकार को पहला कदम उठाना है तब जा कर संविधान में वर्णित उद्देश्यों की पूर्ति हो सकती है।

The constitution should be respected by everybody without colour, creed or sex.

अध्यक्ष महोदय : 16 मिनट के बजाय 32 मिनट हो चुके हैं, कुछ रहम कीजिये।

श्री जगन्नाथ राव जोशी : मोम्बासा में मैं गया था तो मुझे वहां बताया गया कि इंडियन असोसियेशन जो थी पार्टीशन होने के बाद उस का भी बंटवारा हो गया। यहां जो हम करते हैं उसका प्रतिबिम्ब बाहर भी होता है।

We should see that the Indian Community should speak in that respect.

तो यह तो देखना होगा। कहीं भी जायें, मेरा कौन है, उसका क्या आधार है, किस आधार पर कह सकते हैं कि वह मेरा है, शास्वत आधार उस का तय करना चाहिये।....

अध्यक्ष महोदय : 40 मिनट हो गये, 16 मिनट के बजाय। आप खत्म करें।

श्री रवि राय (पुरी) : दूसरों को भी ऐसे मौका देना चाहिये।

श्री जगन्नाथ राव जोशी : सरकार अगुवापन करे, किसी के साथ डिस्क्रिमिनेशन न हो, देश का भविष्य बने, यही मुझे कहना है।

इन शब्दों के साथ मैं आप से विलम्ब के लिये क्षमा मांगता हूं।

SHRI P. RAMAMURTI (Madurai) : Mr. Speaker, Sir, the time at my disposal is rather very short. Therefore, it will not be possible for me to go into the entire gamut of the whole communal trouble that has been raising its head in the country during the last few years. It is a truism to say that after 22 years of our independence ghastly events like what has happened in Ahmedabad should have happened, because it is a very big commentary on our secula-

rism, on the policies that our government have pursued all these years. Because, the problem of communalism should not be looked at from the point of view of pure communalism. Behind it is a certain social order and the economic policies that we have been pursuing. I do not have the time at my disposal just now to go into all these things nor is it possible for me to go into our entire educational system. These are questions about which I hold my views but I do not want to take up the time of the House about these things. Just now I am concerned with what happened at Ahmedabad.

Many people have talked about certain other incidents that had happened prior to the Ahmedabad massacre of the Muslims —something that happened with regard to the attack on Jagannathji temple, some procession that was held about eight months back about some Ramayana or some such things. An attempt has been made to connect all these things. To my mind this attempt to connect all these things is nothing but an attempt to give an alibi to what has happened with regard to the ghastly killing of Muslims in Ahmedabad. To my mind no justification of any kind can be given to what has happened with regard to the butchery of hundreds and hundreds of people. The number is put between 2,000 and 3,000 by some people. Even officials admit the number to be 500.

I had been there and I saw the ghastly nature. Whole ahatas and bustees were burnt to rubble. Muslim men, women and young children were dragged out of their houses with their hands and feet tied and butchered in the street and burnt. Unless some organised thing was behind it, this thing could not have happened. Houses were marked. Only those houses in which Muslims were living were entered into. I saw, for example, the New Mental Colony in Ahmedabad which is a mixed colony, where Hindus and Muslims and other people were living. They entered only the Muslim houses to bring out the Muslims and butcher them on the streets. So, an organised force had been behind it.

I do not want to name anybody in this House because I have no evidence. When I was asked in Ahmedabad "Do you blame the Jana Sangh or some particular party?" I said, "I do not blame anybody unless I have got sufficient evidence before me." Therefore I am not going into that question. But what I do want to point out is this.

Today we heard Shri Jagannath Rao Joshi giving a Harikatha performance in this House. He was talking about the catholicity of the Hindu religion. Very good. But I hope he is prepared to denounce what Guru Golwalkarji has said. Guru Golwalkarji is a respected leader of theirs. He talked about these people who are very catholic and said what matters if someone belongs to another religion. But what does Guru Golwalkarji say? He says :—

> "When we say, "This is the Hindu Nation", there are some who immediately come up with the question, "What about the Muslims and the Christians dwelling in this land? Are they not also born and bred here? How could they become aliens just because they have changed their faith?" But the crucial point is whether THEY remember that they are the children of this soil. What is the use of merely OUR remembering? That feeling, that memory, should be cherished by THEM. We are not so mean as to say that with a change in the method of worship an individual ceases to be a son of the soil. We have no objection to God being called by any name whatever. We, in the Sangh, are Hindus to the core. That's why we have respect for all faiths and religious beliefs. He cannot be a Hindu at all who is intolerant of other faiths."

It is all very good.

> "But the question before us now is, what is the attitude of those people who have been converted to Islam or Christianity? They are born in this land, no doubt. But are they true to its salt? Are they grateful towards this land which has brought them up? Do they feel that they are the children of this land and its tradition and that to serve it is their

[Shri P. Ramamurti]

great good fortune? Do they feel it a duty to serve her? No! Together with the change in their faith, gone are the spirit of love and devotion for the nation."

The moment a man changes his faith from Hinduism to Islam his love for this country is gone and, therefore, he is a traitor!

"Nor does it end there. They have also developed a feeling of identification with the enemies of this land. They look to some foreign lands as their holy places. They call themselves 'Sheikhs' and 'Syeds'. Sheikhs and Syeds are certain clans in Arabia. How then did these people come to feel that they are their decendants? That is because they have cut off all their ancestral national moorings of this land and mentally merged themselves with the aggressors. They still think that they have come here only to conquer and to establish their kingdoms........"

This is the kind of message that has been preached in this country again and again. I would like the Jana Sangh people, if they dare, to let them come forward and say, they repudiate this kind of talk by their Guru Golwalkar.

SHRI BAL RAJ MADHOK (South Delhi) : Mr. Speaker, Sir....

SHRI P. RAMAMURTI : I do not want any interruption. Let them repudiate it. They can take an opportunity to publicly issue a statement and repudiate it.

SHRI BAL RAJ MADHOK : You don't have the patience.

SHRI P. RAMAMURTI : I can read the whole thing. Later on, what does he say? Let me also quote that :

"So, all that we say is that the Muslims and Christians here should give up their present foreign mental complexion and merge in the common stream of our national life...."

How is that to be done? He answers that. I quote :

"It is our duty to call these our forlorn brothers, suffering under religious slavery for centuries, back to their ancestral home. As honest freedom-loving men, let them overthrow all signs of slavery and domination and follow the ancestral ways of devotion and national life........"

He says, you have to follow the ancestral ways of devotion and national life and then only you can be taken back. Then, he says :

"There are some people who declare that they have achieved unity of Hindus, Muslims, Christians and all others on the political and economic plane. But why limit the oneness only there? Why not make it more wide and more comprehensive so as to face them back as lost brothers? For those who speak of unity on the political and economic plane, we say that we stand not only for political and economic unity but also for cultural and religious unity."

He says, convert everyone of them. Let them come back to Hindu religion and, if they do not come back to Hindu religion, they do not owe loyalty to this country. This is the sort of thing that has been preached in this country.

It is on this basis that certain gentlemen have been talking about in this country that the Muslims must be Indianised. When you say that the Muslims must be Indianised, they must join the common stream of national life, we know that their Guru is Golwalkar and we know what that Indianisation and joining the common stream of national life is. Therefore, it is high time that we come to the grass-roots of it.

Today, we are faced with this tremendous propaganda that is being done in this country. A Hindu girl, may be in Kashmir—I do not know her name—married a Muslim. It is contested that she is a minor girl and that it is a case of abduction. If something has happened, an individual is to be punished. Why drag the entire Muslim

community into it? This is the type of propaganda that is being done. If a Hindu girl was abducted by a Muslim in Indore, immediately the entire Muslim community was blamed. Why should the entire community be paraded about? Why should it be pilloried? If an individual, if a Muslim commits the rape on a Hindu girl, then the entire Muslim Community is being blamed as if the rape by a Hindu on a Hindu girl is all right and that only the rape by a Muslim on a Hindu girl is abhorrent. What is this mentality which is sought to be developed in this country?

It is not such an innocent thing as the people would like to know. When this question has been pin-pointed, what has he said to this? Now, they cannot get out of it...Therefore, some explanation and HARI KATHA must be performed about the wonderfulness of God, about Catholocity of all these things. It is good if at least now that change is there. Let them say, "We will not do this propaganda, whatever Guru Golwalkar has said." And I will be glad about it.

Now, I come to certain other things. With regard to happenings there, I know, it is not possible in the present atmosphere in the country to totally prevent communal outbreaks. They do happen.

In Jagatdal it has happened. I know that. In Telinipara this has happened just recently. The question is : what is the difference between what happened in Telinipara and Jagatdal and what happened in Ahmedabad? What is the attitude of the administration towards these communal riots? That is the crucial question.

In Telinipara certainly communal outbreak arose. Both Telinipara and Jagatdal happened to be areas where unfortunately, all along the Congress Party candidate used to be elected with a large number of Hindustani population. They were not under our influence. This time some of them got elected with our influence. Immediately afterwards we found the outbreak of violence. Then what happened? What is the attitude of the administration? Did not the State Home Minister immediately rush there, change every one of the Police officers within a few hours and see to it that deterrent action was taken? Within a few hours the whole thing was brought under control. The same thing happened in Jagatdal also but it took a little more time. In Jagatdal also the Minister went there. (*interruptions*) 1100 people in a small place were arrested and sent to jail forthwith. That was the type of action taken. The concerned State Ministers went and toured the place, gave solace to the people who were attacked and talked to the people and saw to it that communal harmony was restored very shortly. Compare that with what happened in Ahmedabad. On the 17th there. was some attack on a temple and that must have passed off. But because some mad men attacked, because there was a bad precedent (*interruptions*)—there are mad men in every community—and if some mad men did some thing, then the entire community cannot be blamed for that. As a matter of fact, an Urs festival was taking place where a number of Muslim women and children had gathered. Unfortunately, some cows were coming and they were being driven back and in that melee some women were injured as a result of some people trying to attack them. Immediately the incident should have been closed. But, instead of that, even when the Muslim community people went and apologised to the Mahant and the Mahant accepted their apology, it must have been closed. But the next day started the reprisal. On the 18th, 19th, 20th, 21st and 22nd—the Army was called in on the 22nd—I want to know what did the Police do? I have seen places where the Imambara is situate directly opposite the Police station. That Imambara and the entire houses surrounding the Imambara were razed to the ground. Brick after brick the houses were razed to the ground. What did the Police do? They just kept quiet. In many places the people kept quiet. I know also places where Hindus and Muslims fought back and they were able to save themsevles. All those stories are there. But the question is : what did the administration do? Did the Chief Minister have that courage, have the elementary courtesy when hundreds of Muslim houses were being destroyed, to come out the next day to meet those people to give them solace? Did he stir out of his office? Did the Chief

[Shri P. Ramamurti]

Minister stir out of his bungalow? For five long days the Chief Minister never came out of his bungalow. Ultimately.....

AN HON. MEMBER : It is wrong.

SHRI P. RAMAMURTI : I am speaking with responsibility. I am not speaking irresponsibly. I am speaking with a sense of responsibility. It is only after the 24th, Sir when the Governor finding it impossible—it was the Governor, Shri Sriman Narayan who came out first—came out and went round the places, that the Chief Minister came out. Any way five long days have gone by. What action did he take? What is the stringent action they have taken ? How many people have been arrested? Very few.

Sir, much is made out of the Inquiry Commission that has been set up. I want to point out that as far as these communal disturbances are concerned, these Inquiry Commissions will find nothing whatsoever. It is just an eye-wash. They will not be able to find because I know what is the feeling of the Muslims, the people who are affected, not only in Ahmedabad, but I know the Muslim feeling in Aligarh and a number of other places in Uttar Pradesh and throughout the northern India. I know what is the position of Muslims, the affected party. They are not prepared to come and give evidence before the court. That is the position and the entire administration is there.

The very officers—the Commissioner of Police, the Inspector-General of Police etc.—who refused to take action, are still continuing there and they are manufacturing evidence. They are capable of manufacturing evidence. What sort of enquiry is this, which is going to come about? I do not believe that this type of enquiry is going to result in anything whatsoever. Some time after these incidents the Government woke up. They called a meeting of the National Integration Council Standing Committee; they passed a Resolution. For further implementation of that, it was decided to call a meeting of all the political parties. There was a meeting which was held on the 3rd of last month. It was decided in that meeting that all political parties who believe in that declaration should hold joint public rallies in all the State capitals of the country within a very short time, so that the top leaders of all these parties can go together and address the people and change the atmosphere. This is what we decided. I want to ask this Government: Are you serious about implementing it? This Resolution was passed on the 3rd of last month. More than one month has elapsed. What prevented the Government to take action? What prevented the Congress party,—the official Congress party,—from holding a public rally in Delhi itself? Or, were their political quarrels and the fight for power more important than their duty of preventing this sort of communal riots in this country?

Therefore, I would only ask them about this. Let not that Resolution of the National Integration Council, passed by all the political parties, share the same fate which overtook many other resolutions, many other pious declarations. If the Government is serious about it, let them start with a terrific propaganda offensive to check communalism in this country. Let us isolate those people like Guru Golwalkar—or anybody bigger than Guru Golwalkar—who preach such thoughts. I am sure, if all of us join together and do this propaganda, Guru Golwalkar and people of his type will be thrown into the dustbin of history. Thank you.

श्री रणधीर सिंह (रोहतक) : आदरणीय स्पीकर महोदय,

न समझोगे तो मिट जाओग ऐ हिन्द वालो।
तुम्हारी दास्तां भी नहीं मिलेगी दास्तानों में।।

मैं उन आदमियों में से हूं जो जब यह हाल में वाकयात हुए, दर्दनाक वाकयात, हमारे गुजरात सूबे के अहमदाबाद शहर में हुए तो मैं ने अपनी आंखों से जो कुछ देखा उसे देख कर इन्सान का खून खौलने लग जाय ऐसा दृश्य वह था जो हम ने अपनी आंखों से देखा। महसूस नहीं कर सकता कि इन्सान इन्सान के खिलाफ ऐसी काली करतूत भी कर सकता है। उसी दिन हम ने यह बात देखी,

अखबारों में भी छपी और हम समझते हैं कि यह हालात हमारे देश में रहे तो क्या हमारी आजादी बरकरार रहेगी ? क्या बतौर शहरी हम इस काबिल हैं कि अपने आप को आजाद देश के शहरी कहें ? मैं नहीं समझ पाता कि हमारा यह शानदार देश जिस की इतनी पुरानी रवायत है, हिन्दू, मुसलमान, सिख, ईसाई सब के भाई चारे की, यह बुद्ध का देश यह भगवान कृष्ण का देश, यह गुरु नानक का देश, यह मोईनउद्दीन चिश्ती का देश, यह गांधी का देश जिस ने अमन का सन्देशा दिया, उस देश में इतनी खौफनाक वारदातें हुई जो खुद अपनी आंखों से मुझ जैसे बदकिस्मत आदमियों ने देखीं, जिन को कि कोई बयान नहीं कर सकता । करोड़ों की जायदाद और आप अन्दाजा नहीं कर सकते, कह नहीं सकते सैंकड़ों या हजारों इन्सान कितनी बेदर्दी के साथ मारे गए ? कितने घटियापन पर जाने के बाद इन्सान इन्सान के साथ यह कर सकता है? मेरी जबान भी काम नहीं करती कि मैं बयान करूं आप के सामने । मैं इस बात को मानने के लिए तैयार नहीं कि इस देश में सिवाय हिन्दू के, दूसरे भी सिख, मुसलमान ईसाई हम अपने आप को न कहें और अगर कहें तो यह हालत हमारी हो, यह करतूत हमारी हो, तो बतौर हिन्दोस्तानी के हम कायम नहीं रह सकेंगे, हम लोग मिट जायेंगे । कहने लगे--आखिर ये मुसलमान कौन हैं 100 साल पहले, 200 साल पहले, हजार साल पहले कुछ लोग यहां पर आए मेरा खयाल है 500 आदमी अरब से आये होंगे, वही खून, वही पुतला, वही जिस्म, वही आंखें, वही सब कुछ क्या फर्क है । मैं अपने इलाके की बात कहता हूं मुझे तो कोई ईरान का या जर्मनी का या अफगानिस्तान का नजर नहीं आता, सब यहीं के हैं, इसी मिट्टी से पैदा हुए हैं । अगर मैं थोड़ी दाढ़ी रख लूं, या उसका का नाम अहमद हो जाय या उस के नाम के सामने इस्माइल लगा दिया जाय तो वह हिन्दुस्तानी नहीं रहा--यह कैसी बात है, कम-से-कम मेरी अक्ल काम नहीं करती ।

स्पीकर महोदय, भगवान तो एक ही है, चाहे ओम कह लीजिये, अल्लाह कह लीजिये, गौड कह लीजिये, बाकी जिनकी बाबत हम लड़ते हैं, वे इन्सान थे, बड़े इन्सान थे लेकिन उन्होंने हम को कभी भी लड़ने का सबक नहीं दिया—

मजहब नहीं सिखाता आपस में बैर रखना
हिन्दी हैं हम वतन हैं, हिन्दोस्तान हमारा ।

मजहब कहां सिखाता कि हम आपस में लड़ें मजहब कौम नहीं बनाता है । यह ठीक बात है जो बादशााह खां ने कही है—यह मुल्क है जो कौम को बनाता है और मुल्क को कौन बनाता है, मुल्क के आदमी । मुल्क के आदमी इस को बनाते हैं, हिन्दू, मुसलमान, सिख, सब अपनी बहादुरी से हुब्बुलवतनी से, देश भक्ति से, कुरबानी से देश को बनाते हैं । मैं इस बात को मानने के लिये कतई तैयार नहीं हूं कि सिर्फ अकेले हिन्दुओं की कुर्बानी से देश बना । मुसलमानों का हमारी तहजीब, तमद्दुन, इल्मोफन, हमारे चलन, हमारे करैक्टर, हमारी सभ्यता, सब चीजों में इन भाइयों का कन्ट्रीब्यूशन है । मैं एक नहीं पचासों ऐसी मिसालें दे सकता हूं—देशकी आज़ादी की लड़ाई में जिन लोगों ने कुरबानियां की हैं, उन में मुसलमानों का हिस्सा हिन्दुओं से कम नहीं रहा है, कई जगह ज्यादा रहा है । मैं दूर की बात क्यों कहूं—काश्मीर को पहली बार बचाया—ब्रिगेडियर उस्मान ने, क्या वह मुसलमान नहीं था ? काश्मीर को दूसरी बार बचाया एक गडरिये ने—जिसका नाम दीन मुहम्मद था । आइ० एन० ए० के 40 हजार आदमियों में मैं अगर अपनी स्टेट का हिसाब लगाऊं तो उन में भी दो कर्नल और एक ब्रिगेडियर जिनका ट्रायल हुआ । बदकिस्मती से वह बजीर भी रहेहैं, पिछली दफा चुनाव हार गये थे—जनरल शाह नवाज खां—क्या

उनका कम हिस्सा है ? कर्नल अब्दुल रेहमान जो नेता जी के चीफ--एड थे--वह कौन थे ? अब्दुल हमीद जिस ने पाकिस्तान के 7 टैंकों को तोड़ा, जिसकी बहादुरी की मिसाल आज दुनिया में दिखाई नहीं देती, अगर ऐसे आदमी में हुब्बुलवतनी का जज़्बा न होता तो क्या वह 30-40 रु० तनख्वाह के लिये ऐसी कुर्बानी करता । जो लोग आज इस किस्म की बातें करते हैं, सस्पेक्ट करते हैं, डाउट करते हैं, वे देश पर डाउट करते हैं, कौम पर डाउट करते हैं, अपने आप पर डाउट करते हैं, मुल्क की आज़ादी पर डाउट करते हैं ।

मेरे भाई ने ठीक कहा कि इस किस्म की बातें कह कर वे इस मुल्क को, इस कौम को बदनाम करते हैं । टीपू सुलतान कितना बहादुर आदमी, जिस के नाम से रोंगेटे खड़े हो जाते थे, जिस तरह से हम महाराणा प्रताप का नाम लेते हैं, उतना ही जोरदार आजादी का सिपाही टीपू सुलतान था । बहादुर शाह जफ़र की गज़ल सुन कर लोग झूमने लग जाते हैं ।

मुट्ठी भर ज़मीन न मिली कूए यार में ।

मैं स्पीकर महोदय, शेरो-शायरी को ज्यादा नहीं जानता हूं, लेकिन यह सही बात है कि उस की गज़ल को सुन कर लोग नाचने लग जाते हैं । दूर न जाइये—अश्फाक उल्ला को लीजिये, वह फांसी के तख्ते पर मुल्क के लिये झूम गया । रफी अहमद किदवई जैसे आदमी —जिस देश में ऐसे ऐसे नेता हों, तबियत खुश हो जाती है । हमारे मरहूम प्रेजिडेंट डा० ज़ाकिर हुसैन इन्सानियत के पुतले थे, कितने नेक़जात इन्सान थे । अगर मैं एक-एक को गिनवाने लगूं तो गिनवा नहीं सकूंगा ।

अध्यक्ष महोदय, हमारे यहां यह कहा जाता है : यहां हमारा ताजमहल है और कुतुबमीनार है, यहां हमारे मंदिर मस्जिद, सिखों का गुरुद्वारा है, दूर हटो ऐ दुनिया वालो, हिन्दुस्तान हमारा है। लेकिन यहां पर कुछ लोग और कुछ पार्टी हर बात को पोलिटिकल बनाती हैं । अगर पालिटिक्स को मज़हब की बेसिस पर चलाया जायेगा तो इस देश का भट्ठा बैठ जायेगा । (व्यवधान)...

श्री ओम प्रकाश त्यागी (मुरादाबाद) : क्या कांग्रेस पार्टी ने मजहब के नाम पर देश का बंटवारा नहीं किया ?

श्री रणधीर सिंह : मैं वह नहीं हूं जो हर बात की ढपली बजाते हैं । एक बात मैं खास तौर पर कहना चाहता हूं कि पुलिस के अन्दर मुसलमानों की भर्ती होनी चाहिए । वह लोग अगर अहमदाबाद में पुलिस में और अफसर होते तो शायद इतनी कत्लो गारत नहीं होती । आखिर इस देश में इस तरह का डिस्क्रिमिनेशन क्यों हो ? इस देश की फौज में, पुलिस में और एडमिनिस्ट्रेटिव जगहों पर मुसलमानों को पूरी तौर से भर्ती किया जाना चाहिए । ····(**व्यवधान**)···

श्री बलराज मधोक : मैं जानना चाहता हूं कि आप भर्ती मेरिट के आधार पर चाहेंगे या फिर किस आधार पर चाहेंगे ?

श्री रणधीर सिंह : मैं ईल्ड नहीं कर रहा हूं ।

दूसरी बात मैं यह कहना चाहता हूं कि हमारा इन्टेलिजेन्स डिपार्टमेंट बहुत सख्त होना चाहिए ताकि हमें हर बात का पता टाईम पर लग जाए । इंटेलिजेंस का एक सेल सेन्टर में और एक सेल स्टेट्स में होना चाहिए और दोनों में कोआर्डिनेशन होना चाहिए । अहमदाबाद, बंगाल या आसाम में या कहीं भी अगर कोई गड़बड़ होती है, कोई बदमाशी करता है तो उसका सर तोड़ दिया जाये । और जो इंटेलिजेंस का आफिसर वक्त पर न मिले उसको पकड़ा जाये, उनके खिलाफ सख्त कार्यवाही की जाये, उसको डिसमिस किया जाये । अमहदाबाद के सिलसिले में भी सेन्ट्रल गवर्नमेंट को पता था

कि गड़बड़ी होने वाली है फिर वहां की गवर्नमेंट कैसे चुप बैठी रही ? मैं होम मिनिस्टर साहब से पूछना चाहता हूं कि वहां पर हमारे देश को हजारों आदमियों की जानों से हाथ धोना पड़ा उसके लिए कौन जिम्मेदार है ? इसके लिए चाहे कोई चीफ मिनिस्टर जिम्मेदार हो या कोई बड़े से बड़ा आफिसर हो, उनके खिलाफ आपको कोई न कोई ऐक्शन लेना चाहिए। किसी स्टेट में भी अगर कोई एडमिनिस्ट्रेटिव वीकनेस मिलती है तो उसके लिए बड़े से बड़े आदमी को भी बख्शना नहीं चाहिए। यहां पर यह कहा गया कि फौज दो दिन में नहीं भेजी गई लेकिन किसी ने फौज को बुलाया भी तो हो। दो दिन तक वहां जो कत्लो गारत हुआ उसकी जिम्मेदारी किस पर है ? अगर 18 तारीख को ही फौज बुला ली जाती और पहले ही दिन सौ आदमियों को भून दिया जाता तो बाद में हजारों आदमियों की जानें बचाई जा सकती थीं और करोड़ों रुपए की जायदाद भी बचाई जा सकती थी।

अध्यक्ष महोदय : आप खत्म कीजिए।

श्री रणधीर सिंह : मैं खत्म कर रहा हूं। सेन्टेन्स कम्प्लीट कर लेने दीजिए। जिस इलाके में, जिस शहर में और जिस जगह ऐसा वाकया हो वहां की पूरी आबादी के ऊपर टैक्स लगाया जाये ताकि दिमाग ठीक हो जाये। यह बहुत ही हीनियस क्राइम है। मैंने कम्युनल पोस्टर्स देखे। उसकी कापी मैंने होम मिनिस्टर को भी भेजी, प्राइम मिनिस्टर को भेजी। इस बीमारी को सारे देश से दूर किया जाना चाहिए और कम्युनल पार्टीज़ को बैन किया जाये चाहे वह जनसंघ ही क्यों न हो। और जो लोग मजहब, जात और कौम के नाम पर लोगों को लड़ाते हैं उनको जेल में बन्द किया जाये। ऐसे लोगों को अगर वहां पर पहले ही पकड़ लिया गया होता तो इस तरह से लोगों की जानें नहीं जातीं।

श्री यशपाल सिंह (देहरादून) : मेरे साथ चेयर ने पौने छै का वायदा किया हुआ है।

अध्यक्ष महोदय : आप का नाम कहीं नज़र नहीं आता।

श्री यशपाल सिंह : मैं अपना सब्स्टीट्यूट मोशन पढ़े देता हूं....

अध्यक्ष महोदय : मुझे नाम तो बुला लेने दीजिये। अच्छा अब आप बोलिये।

श्री यशपाल सिंह : अध्यक्ष महोदय, मेरा मोशन इस प्रकार है कि मूल प्रस्ताव के स्थान पर निम्नलिखित रखा जाय :

> "यह सभा देश में सामप्रदायिक स्थिति के बारे में गृह कार्य-मंत्री द्वारा 3 दिसम्बर, 1969 को सभा पटल पर रखे गये वक्तव्य पर विचार करने के पश्चात् गुजरात राज्य में सामप्रदायिक दंगों, जिन के फल-स्वरूप हजारों व्यक्ति मारे गये और अनेक परिवार बेघरबार हो गये, के मामले में जिस तरीके से कार्यवाही की गई उस का घोर निरनुमोदन करती है।"

तीन दिन तक कमप्लीट डिसआर्डर रहा, कमप्लीट ब्रेक डाउन रहा, जैसे अराजकता हो, लालैसनैस हो। आर्म्ड पुलिस के पास लाठियों के सिवा कुछ नहीं था, न टीयर गैस थी और न कुछ और था। लाठियों के अलावा रिवाल्वर, पिस्टल तक नहीं थी। तीन दिन तक सेन्ट्रल गवर्नमेंट को यह नहीं बतलाया गया कि वहां मिलिटरी की जरूरत है। नतीजा यह हुआ कि खून के दरिया बहे, गलियां में लाशें पटीं। महात्मा गांधी, गौतम, गुरु नानक, स्वामी दयानन्द और स्वामी विवेकानन्द के देश में इस तरह से खूरेजी हो जिस तरह की दहकानये के बीच में भी नहीं होती।

मैं गृह मंत्री से जानना चाहता हूं कि वहां के मुख्य मंत्री को यहां क्यों नहीं बुलाया गया ? उस सरकार को सस्पेंड क्यों नहीं किया गया, उन से जबाब तलब क्यों नहीं

[श्री यशपाल सिंह]

किया गया, और हजारों जानें जिनकी वजह से गयीं उन को कटघरे में खड़ा कर के सजा क्यों नहीं दी गई ? देश का शासन उपदेश से नहीं चल सकता । हमारे धर्म शास्त्र कहते हैं :

दण्ड: शास्ति प्रजा सर्वा दन्ड एवाभिरक्षति,
दण्ड: सूप्तेषु जार्गात्ति दण्डम् धर्मम् विदुवधा: ।

जब कोई किसी तरह का कंट्रोल नहीं रहा, किस तरह से वहां की अकलियत अपने आप को सेफ़ महसूस करे । जो स्टेट प्रोटेक्शन नहीं दे सकती वह राज्य नहीं कहा जा सकता । स्टेट में प्रोटेक्शन नहीं दिया गया इसी का नतीजा हुआ कि गुंडे चाहे जो कुछ करें, कोई रोकने वाला नहीं था । जिस तरह से चाहा वायु मंडल को दूषित किया । इस तरह से यह देश नहीं चल सकता ।

महात्मा गांधी जी इस पार्टिशन के खिलाफ़ थे । जिन्होंने मज़हब की बेसिस के ऊपर पार्टीशन को मान लिया, जिन्होंने धर्म की बुनियाद के ऊपर देश के टुकड़े मान लिये वे वन नेशन थ्योरी को मानने वाले नहीं कहे जा सकते । इन्होंने ने घुटने टेके, सरेन्डर किया, आत्म समर्पण किया टू नेशन थ्योरी के सामने । महात्मा गांधी के साथ गद्दारी की, बादशाह खां के साथ विश्वासघात किया, लाखों उन लोगों के साथ विश्वासघात किया जो देश की अखण्डता के लिये मरे थे । गांधी जी ने यह वायदा किया था

I would not accept the partition of India even if the whole of the country were to go into flames."

चाहे हिन्दुस्तान का चप्पा-चप्पा चला जाय, लेकिन हम इस तक्सीम को किसी तरह मन्जूर नहीं करेंगे । It is never too late to mend. आज भी जरूरत इस बात की है कि इस बात का प्रायश्चित किया जाय । करोड़ों मुसलमान तड़प रहे हैं, करोड़ों हिन्दू तड़प रहे हैं अपने भाइयों से मिलने के लिये । अगर आप नहीं करेंगे तो जनता इस काम को कर के हटेगी, पुनर्मिलन होगा, री-यूनियन होगा, बीच की आर्टिफ़िशियल दीवारें टूट जायेंगी और देश की अखण्डता कायम हो कर के रहेगी । केवल पांच फीसदी लोगों ने आपस में मिल कर बंटवारा कर दिया, हिन्दू पब्लिक से नहीं पूछा गया, मुस्लिम पब्लिक से नहीं पूछा गया, इसीलिये यह खूंरेज़ी हो रही है । आज यह इंटेग्रीटी कायम करेंगे ? हर्गिज़ नहीं कर सकते ।

मेरी माननीय चह्वाण जी के प्रति अगाढ़ श्रद्धा है, खासतौर से इसलिये कि इस अकेले शेर ने पाकिस्तान का मुंह मोड़ा, अकेले सिंह ने चीन को पीछे हटाया । लेकिन अकेले इस बहादुर से हिन्दुस्तान में अमन कायम नहीं रह सकती । । आप ने ठीक ही बेमिसाल काम किया । मैं किसी पार्टी का गुलाम नहीं हूं, इस भारत की 52 करोड़ जनता के अधीन हूं, उन के तहत हूं । मुझे पार्टी वालों से किसी तरह का कोई प्रेम नहीं है । मैं चाहे जो कहूं । मैं जनता का प्रतिनिधि हूं । महात्मा गांधी ने जो वादा किया था वह वादा आज पूरा हो गया ।

मैं यह भी बतला दूं कि आज अगर गलत-फहमी की बुनियाद पर आप लोग खड़े रहे तो देश की इंटेग्रिटी कायम नहीं हो सकती ।

यह तर्ज एहसान करने का तुम्हीं को जेब देता है
मर्ज में मुब्तला करके मरीज़ों को दवा देना ।

देश चाहता है कि री-यूनियन हो, देश चाहता है कि देश की अखण्डता कायम हो । कौन उस को भंग करता है ? इस अखण्डता को सरमायेदार भंग करता है, इस अखण्डता को पूंजीपति भंग करता है, जिन के निहित स्वार्थ हैं । मजदूर का स्वार्थ नहीं है, केवल 3 फीसदी हिन्दुस्तान में और 2 फीसदी पाकिस्तान में लोग हैं जो देश के टुकड़ों पर

गुरछर्रे उड़ा रहे हैं और देश की तकसीम के बाद कुर्सियां सम्भाले हुए हैं। मगर जो काम वह कर रहे हैं उसके बावजूद यह ऋषियों और मुनियों की भूमि, गुरुओं की भूमि, पीर पैगम्बरों की भूमि कभी खाली नहीं हो सकती। देश के अन्दर पुनर्मिलन हो कर रहेगा, री-यूनियन हो कर रहेगा। मैं माननीय गृह मंत्री के दीर्घायुष्य की कामना करता हूं, भगवान से प्रार्थना करता हूं कि मेरी उम्र भी दे कर श्री चह्वाण को दीर्घायु करे।

मैं कुछ सजेशन्स देना चाहता हूं। सब से बड़ी बुजदिली यह है कि हम ने आर्म्स ऐक्ट को रिपील नहीं किया, सब से बड़ी बुज़दिली यह है कि हम ने इस शस्त्रों के कानून को आज तक बदला नहीं है। अगर कौम का बच्चा-बच्चा मुसल्ला हो तो हर्गिज़ लड़ाई नहीं हो सकती, हर्गिज़ बलवे नहीं हो सकते। हर एक के पास हथियार होगा तो एक को दूसरे का डर होगा। इस लिये आर्म्स ऐक्ट को बदलना चाहिये, हर एक बालिग और सच्चरित्र आदमी को हथियार रखने की अनुमति दी जाये।

दूसरे जो दुकानों को साढ़े सात बजे बन्द कर दिया जाता है, डंडे के जोर से दिल्ली के बाजारों को बन्द कर दिया जाता है उस से यह होता है कि **एम्पटी माइन्ड इज दि डेविल्स वर्कशाप**। वह लोग रात को साजिशें करते हैं। अगर हिन्दुस्तान के अन्दर आप को अमन कायम करना है तो लोगों को चौबीस घंटों के लिये काम देना होगा, चौबीस घण्टे देश के लोगों को काम पर लगाना होगा। गीता माता का हुक्म है कि :

> अनिशा सर्व भूतानाम् तस्यों जागर्ति संयमी,
> यस्यां जाग्रति भूतानि सानिशा पश्यतो मुने।

एवर-ओपन शाप्स होंगी, एवर ओपन-मार्केट्स होंगी, एवर-ओपन आफिसेज़ एवर ओपन कोर्टस होंगे तभी आप देश को बचा सकतें हैं। नहीं तो नहीं बचा सकेंगे। मैं निवेदन करना चाहता हूं कि आर्म्स ऐक्ट को रिपील किया जाय, हर एक बालिग हिन्दुस्तानी को हथियार रखने का हक दिया जाय तो बलवे कतई खत्म हो जायेंगे।

अध्यक्ष महोदय : अब मिनिस्टर आफ पार्लियामेंटरी अफेयर्स बिज़िनेस ऐडवाइज़री कमेटी की रिपोर्ट पेश करेंगे। यह डिबेट कल जारी रहेगा और होम मिनिस्टर साहब इस का जबाब सोमवार को देंगे।

17.58½ hrs.

BUSINESS ADVISORY COMMITTEE

FORTYFIRST REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to present the Forty-first Report of the Business Advisory Committee.

17.59 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday December 5, 1969 *Agrahayana* 14, 1891 (*Saka*).